



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Tuesday,17th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[THIS BENCH WILL SIT AT 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
1	<a href="#">WA/458/2023</a> CAVT. NO.12842/023, AT 10:30 AM	DR. RAJESWARIE SANKARAN <b>Versus</b> VIKRAMJEET DUTTA AND 5 ORS.	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MR M BHUYAN	MR. K GOGOI (r-2) MR H K DAS (r-1) MR P NAYAK (r-6) MR. S P SHARMA (r-1) MS U SHARMA MR N K SARMA (r-1) SC, C.G.C. FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/3745/2023</a> <b>in</b> WA/458/2023	DR. RAJESWARIE SANKARAN <b>Versus</b> VIKRAMJEET DUTTA AND 5 ORS.	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MR M BHUYAN	MR. S P SHARMA MS U SHARMA SC, C.G.C. FOR CAVEATOR
2	<a href="#">WA/467/2023</a>  CAVT. NO. 12842/023,	UNION OF INDIA <b>Versus</b> VIKRAMJEET DUTTA	MR. K GOGOI	MR P NAYAK (r-2) MS U SHARMA FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 17/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
10)	J SHARMA	17-09-2024	To	04-10-2024
11)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
12)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024
13)	MR D K DAS	16-09-2024	To	27-09-2024

14)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
15)	MR. D KAKOTI	11-09-2024	To	17-09-2024



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,17th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 1**

**[THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH COMPRISING OF HONOURABLE  
THE CHIEF JUSTICE AND HONOURABLE MR.  
JUSTICE SUMAN SHYAM]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
---------------------------	---------------------	----------------------------	----------------------------

**- FOR ORDERS -**

1	<a href="#">Crl.Ref./1/2024</a>	IN RE- X <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 3 ORS.	MR. T J MAHANTA (SC, GHC)
---	---------------------------------	---	------------------------------

=====

LEAVE NOTE OF ADVOCATES FOR 17/09/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
10)	J SHARMA	17-09-2024	To	04-10-2024
11)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
12)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024
13)	MR D K DAS	16-09-2024	To	27-09-2024
14)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
15)	MR. D KAKOTI	11-09-2024	To	17-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,17th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 1**

**[DIVISION BENCH-I**

**THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH COMPRISING OF HONOURABLE  
THE CHIEF JUSTICE AND HONOURABLE MR.  
JUSTICE DEVASHIS BARUAH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	<a href="#">WA/3/2021</a>	OIL AND NATURAL GAS CORPORATION LTD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MR. B K DAS MR H P GUWALA	GA, ASSAM SC, REVENUE
	<b>WITH</b> <a href="#">WA/60/2020</a>	OIL AND NATURAL GAS CORPORATION LTD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MR. B K DAS MR H P GUWALA	GA, ASSAM MS. N BORDOLOI SC, REVENUE
	<b>WITH</b> <a href="#">WA/221/2020</a>	OIL AND NATURAL GAS CORPORATION LTD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MR. B K DAS MR H P GUWALA	GA, ASSAM SC, REVENUE
4	<a href="#">ITA/5/2021</a>	PR. COMMISSIONER OF INCOME TAX, SHILLONG <b>Versus</b> SHREE PRAKASH SINGH	MR. S C KEYAL MR. S SARMA	MR B P BORAH (r-1) MR P J DUTTA (r-1) MR R S RONGHANG (r-1)
5	<a href="#">WA/229/2021</a>	THE STATE OF ASSAM <b>Versus</b> PHAGULAL PRASAD	MR. R MAZUMDAR MR. R MAZUMDAR MR. D MAZUMDAR	MRS. L N CHOUDHURY (CAVETOR) MR. A BHATTACHARYA MS. M DEORI MR S KHAN
	<b>WITH</b> <a href="#">I.A.(Civil)/1509/2021</a> in <a href="#">WA/229/2021</a>	THE STATE OF ASSAM <b>Versus</b> PHAGULAL PRASAD	MR. R MAZUMDAR MR. D MAZUMDAR MR. D MAZUMDAR	MRS. L N CHOUDHURY MS. M DEORI MR S KHAN
6	<a href="#">WP(C)/4592/2023</a> FIXED	BIPUL NATH AND 23 ORS <b>Versus</b> BHARAT SANCHAR NIGAM LIMITED AND 4 ORS	MR. K N CHOUDHURY(P-1) MR. N BORAH MR. N BORAH N AHMED MR M.J. BHARALI	MR B PATHAK (R-1,2,3,4) MR B HAZARIKA (R-1,2,3,4) MR V KUMAR (R-1,2,3,4) T NATH (R-1,2,3,4) SC, BSNL

7	<b>WITH</b> <a href="#">WP(C)/4941/2023</a>	BHUPEN BARMAN AND 3 ORS. <b>Versus</b> BHARAT SANCHAR NIGAM LTD AND 4 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI T NATH SC, BSNL
8	<b>WITH</b> <a href="#">WP(C)/4942/2023</a>	DAMBARU CHUTIA AND 2 ORS. <b>Versus</b> BHARAT SANCHAR NIGAM LTD AND 4 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI T NATH SC, BSNL
9	<a href="#">ITA/4/2024</a> FIXED	WILLIAMSON FINANCIAL SERVICES LIMITED <b>Versus</b> COMMISSIONER OF INCOME TAX AND ANR.	MR. P DAS	SC, INCOME TAX
10	<b>WITH</b> <a href="#">ITA/2/2024</a>	WILLIAMSON FINANCIAL SERVICES LIMITED <b>Versus</b> COMMISSIONER OF INCOME TAX AND ANR.	MR. P DAS	SC, INCOME TAX
11	<b>WITH</b> <a href="#">ITA/6/2024</a>	WILLIAMSON FINANCIAL SERVICES LIMITED <b>Versus</b> COMMISSIONER OF INCOME TAX AND ANR.	MR. P DAS	SC, INCOME TAX
12	<b>WITH</b> <a href="#">ITA/7/2024</a>	WILLIAMSON FINANCIAL SERVICES LIMITED <b>Versus</b> COMMISSIONER OF INCOME TAX AND ANR.	MR. P DAS	SC, INCOME TAX

=====

=====

LEAVE NOTE OF ADVOCATES FOR 17/09/2024

-

-----

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
10)	J SHARMA	17-09-2024	To	04-10-2024
11)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
12)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024
13)	MR D K DAS	16-09-2024	To	27-09-2024
14)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
15)	MR. D KAKOTI	11-09-2024	To	17-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,17th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/6773/2021</a> PART-HEARD, FIXED	RAJIV KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR J ABEDIN MRS. K DEVI MS S A KHALIFA	SC, HIGHER EDU
2	<a href="#">WP(C)/4773/2012</a> FIXED	SHONAB UDDIN MOLLAH <b>Versus</b> STATE OF ASSAM and ORS.	MR. A SAYED MR. A SAYED MRK HUSSAIN MR. S K TALUKDAR MR. S K TALUKDAR MR.S ALIM MS.M BEGUM	GA, ASSAM MR.R ISLAM MR.M U MONDAL MR.U K GOSWAMI MD.A MATLIB MR A N AHMED SC, EDU MR.B C CHOUDHURY MR.A S CHOUDHURY
3	<a href="#">WP(C)/4860/2016</a> FIXED	MAKBUL HUSSAIN KHAN <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR H R A CHOUDHURY MR.A ROSHID MR. D A KAIYUM MR.A MOBARAQUE MR. M A CHOUDHURY	GA, ASSAM MR.D DAS(Sr.Adv.)(R-7) MR.Z H AHMEDR- 4-6 MS.P BORAH(R-9) MR.K MOHAMMED(R-7) SC, HIGHER EDUCATION MR.R SENSUA(R-7) MR.K U AHMED(R- 4-6) MR.S BORTHAKUR(R-9)
4	<a href="#">WP(C)/7372/2022</a> FIXED	MITHARAM DUTTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. MANISH GOSWAMI MR R SINGHA MS S PATOWARY	SC, ELEM. EDU SC, SEBA (R-5)
5	<a href="#">WP(C)/5765/2023</a> FIXED	RAMENDRA NATH BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	GA, ASSAM SC, AG MR. B PURKAYASTHA(R-7) SC, SEC. EDU. SC, FINANCE
6	<a href="#">WP(C)/6241/2023</a> CAVT. 1324/2023, FIXED	DIBAKAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	SC, HIGHER EDU MR. S K MEDHI (R4) MRS. M BARMAN (R4) MR K K MEDHI SC, RABINDRA NATH TAGORE UNIVERSITY
7	<b>WITH</b> <a href="#">WP(C)/7224/2023</a> CAVT. NO. 13242/023,	DIBAKAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R P SHARMA MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	SC, HIGHER EDU MR. S K MEDHI FOR CAVEATOR

**ORDERS**

8	<a href="#">Cont.Cas(C)/404/2017</a> FIXED	JERINA AHMED <b>Versus</b> SANJIB KUMAR BHUYAN AND ANR.	MR.R ALI MS.F Y HUSSAIN MS.R PEGU	MR B KAUSHIK (R-2) MS. N BORDOLOI (r-2) MR.D SAIKIA(Sr.Adv.) MR.A DEKA
9	<a href="#">WP(C)/1264/2023</a> B/O	SASANKA BUJAR BARUAH AND 15 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. P BORAH MR. S HAZARIKA MR S SARMAH MS A M DCOSTA	SC, HIGHER EDU SC, APSC SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/1267/2023</a>	RAHUL NATH AND 33 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. P BORAH MR. S HAZARIKA MR S SARMAH MS A M DCOSTA	SC, HIGHER EDU SC, APSC SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/1271/2023</a>	BHARADWAJ CHOUDHURY AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. S HAZARIKA	SC, HIGHER EDU SC, APSC
	<b>WITH</b> <a href="#">WP(C)/1275/2023</a>	MD. ABDUL AZIZ ALI AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. S HAZARIKA MS A M DCOSTA	SC, HIGHER EDU SC, APSC
13	<a href="#">WP(C)/3150/2023</a> FIXED	ZAHIDA KHATUN @ JAHIDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD. B HUSSAIN MR. P B MAZUMDER	SC, SEC. EDU. SC, FINANCE
14	<a href="#">MC/42/2024</a> B/O, IN WP(C)/4982/2017(D/O) in WP(C)/4982/2017 <b>WITH</b> <a href="#">I.A.(Civil)/2056/2024</a>	AHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR A ALI MS. M KHATUN	SC, ELEM. EDU GA, ASSAM
15	<a href="#">I.A.(Civil)/2851/2024</a> FIXED in WP(C)/4544/2024 <b>WITH</b> <a href="#">WP(C)/4544/2024</a>	AHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR A ALI MS. M KHATUN	SC, ELEM. EDU GA, ASSAM
		KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 3 ORS <b>Versus</b> JAYANTA KUMAR SARMA AND ANR	MR. K N CHOUDHURY MR. P J PHUKAN	MR. M K CHOUDHURY MR. M SARMA SC, U G C
		JAYANTA KUMAR SARMA <b>Versus</b> KRISHNA KANTA HANDIQUE STATE OPEN UNIVERSITY AND 5 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	MR. K N CHOUDHURY (R-1,2,3,4) MR. P J PHUKAN(R-1,2,3,4)
<b>HEARING</b>				
16	<a href="#">WP(C)/6002/2017</a> PART-HEARD, FIXED	PANKAJ BEZBARUAH <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.B K DAS MR.H P NEOG MR.H P GUWALA	MR.S C KEYAL ASSTT.S.G.I.
17	<a href="#">WP(C)/4654/2021</a>	SUMAIYA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	GA, ASSAM SC, AG MR. A R SIKDAR (r-9) MR. N AHMED (r-8,9) MR. M H TALUKDAR (r-9) MD. S ALOM (R-8)
18	<a href="#">WP(C)/6731/2021</a>	MAMTAZ BEGUM <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MD H R AHMED	MR R A AHMED (r-8,9) SC, SEC. EDU. SC, ELEM. EDU SC, BTC SC, FINANCE
19	<a href="#">WP(C)/1824/2023</a> <b>WITH</b> <a href="#">I.A.(Civil)/2047/2023</a> in WP(C)/1824/2023	MRS. URIREI SINGH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR A CHAKRABORTY MS D MAHANTA MR N K SARMA	MR. D CHAKRABARTY (r-4) SC, SEC. EDU.
		PH. RUTH JOAN SINGHA, <b>Versus</b> MRS. URIREI SINGH AND 3 ORS.	MR. D CHAKRABARTY MR. D CHAKRABARTY	MR. U K NAIR SC, SEC. EDU.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 17/09/2024

-

-----

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
10)	J SHARMA	17-09-2024	To	04-10-2024
11)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
12)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024
13)	MR D K DAS	16-09-2024	To	27-09-2024
14)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
15)	MR. D KAKOTI	11-09-2024	To	17-09-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,17th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 3**

**[DIVISION BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>			
1 <a href="#">WP(C)/1862/2024</a> FIXED, WITH LCR	SAIB ALI @ SAHEB ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
2 <a href="#">WP(C)/3960/2024</a> FIXED, WITH LCR	MD. MAKSHED ALI @ MAKSED ALI @ MUSKET ALI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
<b>HEARING</b>			
3 <a href="#">WP(C)/5505/2017</a> FIXED, WITH LCR	KAIJUDDIN SK. <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.U DAS MR.D SARMAH	GA, ASSAM ASSTT.S.G.I.
4 <a href="#">WP(C)/351/2018</a> WITH LCR	SUNDHAR NAMASUDRA <b>Versus</b> THE UNION OF INDIA	MR. S P CHITTAWAT MR. A CHETIA MR. P DEKA MR. S KAKATI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, FT
5 <a href="#">WP(C)/456/2018</a> WITH LCR	AKTAR ALI @ AKHTAR ALI <b>Versus</b> THE UNION OF INDIA	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM SC, NRC ASSISTANT SG SC, ECI SC, F.T.
6 <a href="#">WP(C)/521/2018</a> WITH LCR	MOHAMMAD ALI <b>Versus</b> UNION OF INDIA	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED MRS H AHMED	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7 <a href="#">WP(C)/530/2018</a> WITH LCR	MOINUL HAQUE <b>Versus</b> THE UNION OF INDIA	MR. M HUSSAIN MR. B SINHA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

8	<a href="#">WP(C)/557/2018</a> WITH LCR	MD. ABDUL MATIN <b>Versus</b> THE UNION OF INDIA	MR. S C BISWAS MS. K L R YANTHAN MR. F A HASSAN MS. J BORAH MS. U NANDA MR. D BISWAS	MR. D BORAH MS. A VERMA ASSTT.S.G.I.
9	<a href="#">WP(C)/558/2018</a> WITH LCR	RASHIDA BEGUM <b>Versus</b> THE UNION OF INDIA	MR U S DAS MR. P SARMAH MS. P SONOWAL	MR. D BORAH MS. A VERMA ASSTT.S.G.I.
10	<a href="#">Review.Pet./3/2021</a> IN WP(C)/4298/2017 (D/O), WITH LCR	NAREN BAIRAGI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P C DEY MR. A L MANDAL	GA, ASSAM ASSTT.S.G.I.
11	<a href="#">Review.Pet./27/2021</a> IN WP(C)/2262/2019 (D/O), WITH LCR	MONOWARA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
12	<a href="#">Review.Pet./41/2023</a> IN WA/12/2010 (D/O), WITH LCR, WP(C)/2405/2009 (D/O)	MD. ASHRAF ALI AND 7 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI
13	<a href="#">WA/59/2023</a> FIXED, WITH OFFICE NOTE, WITH WP(C)/1762/2019 (D/O), WP(C)/1766/2019 (D/O), WP(C)/2376/2019 (D/O), WP(C)/2374/2019 (D/O), WP(C)/1727/2019 (D/O), WP(C)/1442/2019 (D/O), WP(C)/820/2019 (D/O), WP(C)/2131/2019 (D/O), WP(C)/2513/2019 (D/O), WP(C)/7891/2018 (D/O), WP(C)/1749/2019 (D/O), WP(C)/2163/2019 (D/O), WP(C)/131/2019 (D/O), WP(C)/7098/2018 (D/O), WP(C)/863/2019 (D/O), WP(C)/779/2019 (D/O), WP(C)/2621/2018 (D/O), WP(C)/2625/2018 (D/O), WP(C)/7768/2018 (D/O), WP(C)/5809/2018 (D/O), WP(C)/608/2018 (D/O), WP(C)/8523/2018 (D/O), WP(C)/8117/2018 (D/O), WP(C)/954/2019 (D/O) <b>WITH</b>	KAMAL DEBNATH <b>Versus</b> THE STATE OF ASSAM AND ANR. A	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
14	<a href="#">WA/75/2020</a> <b>WITH</b>	SMTI PALLABI SARMA CHAUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. R SINGHA MR. M P SHARMA	GA, ASSAM
15	<a href="#">WA/98/2020</a> <b>WITH</b>	PALLAVI SHARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P N SHARMA MR. B PRASAD MR. D DOLEY	GA, ASSAM
16	<a href="#">WA/101/2020</a> <b>WITH</b>	SMTI RUMI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS. N MAHANTA	GA, ASSAM
17	<a href="#">WA/103/2020</a> <b>WITH</b>	DWITHUN BORGAYARY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
18	<a href="#">WA/110/2020</a> <b>WITH</b>	DHRUBOJYOTI CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. S D GUPTA MR. N DHAR	SC, APSC SR, GA, ASSAM

19	<b>WITH</b> <a href="#">WA/111/2020</a>	KAVITA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1937/2023</a> in <a href="#">WA/111/2020</a>	KAVITA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY	GA, ASSAM
20	<b>WITH</b> <a href="#">WA/118/2020</a>	SUSOVAN DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM SC, APSC
21	<b>WITH</b> <a href="#">WA/119/2020</a>	SRI BHASKAR DUTTA DAS <b>Versus</b> STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
22	<b>WITH</b> <a href="#">WA/125/2020</a>	AMRIT JYOTI SHARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
23	<b>WITH</b> <a href="#">WA/126/2020</a>	HARSHAJYOTI BORA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. I KALITA	GA, ASSAM
24	<b>WITH</b> <a href="#">WA/127/2020</a>	BHASKAR CHANDRA DEVA SARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
25	<b>WITH</b> <a href="#">WA/128/2020</a>	KUNAL DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR H K SARMA MR. A K BHUYAN MRS R DEKA MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
26	<b>WITH</b> <a href="#">WA/131/2020</a>	DEBAJIT BORA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
27	<b>WITH</b> <a href="#">WA/137/2020</a>	NIPAN KR PATHAK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
28	<b>WITH</b> <a href="#">WA/141/2020</a>	PRASENJIT KR. GHOSH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S S DEY MR. N J KHATANIAR	SC, TRANSPORT
29	<b>WITH</b> <a href="#">WA/147/2020</a>	JATINDRA PRASAD BARUAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S A HUSSAIN MR D J HALOI MR. S SUTRADHAR	GA, ASSAM
30	<b>WITH</b> <a href="#">WA/154/2020</a>	JYOTIRMOY ADHIKARY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
31	<b>WITH</b> <a href="#">WA/155/2020</a>	BADRUL ISLAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A B T HAQUE	GA, ASSAM MR. A K THAKUR

32	<b>WITH</b> <a href="#">WA/163/2020</a>	BARNALI DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR. D GAGAI MR F KHAN MS D BARUAH MS B BARMAN MR. M S HUSSAIN	GA, ASSAM
33	<b>WITH</b> <a href="#">WA/169/2020</a>	MANZOOR ELAHI LASKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE	GA, ASSAM
34	<b>WITH</b> <a href="#">WA/174/2020</a>	KAUSHIK KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1918/2020</a> in WA/174/2020	KAUSHIK KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
35	<b>WITH</b> <a href="#">WA/180/2020</a>	BARNALI DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1930/2020</a> in WA/180/2020	BARNALI DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
36	<b>WITH</b> <a href="#">WA/185/2020</a>	UTPAL BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/2001/2020</a> in WA/185/2020	UTPAL BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
37	<b>WITH</b> <a href="#">WA/196/2020</a>	SABBIRA IMRAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. N J KHATANIAR MR. D DOLEY MR. K P PATHAK MR. A B T HAQUE	GA, ASSAM
38	<b>WITH</b> <a href="#">WA/206/2020</a>	SAIBUR RAHMAN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
39	<b>WITH</b> <a href="#">WA/213/2020</a>	MD. MUSTAFA AHMED BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM
40	<b>WITH</b> <a href="#">WA/219/2020</a>	SMTI. LEENA KRISHNA KAKATI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
41	<b>WITH</b> <a href="#">WA/26/2021</a>	GULSHAN DAOLAGUPU <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	SR. GA, ASSAM
42	<b>WITH</b> <a href="#">WA/31/2021</a>	BHARGAV PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM

43	<b>WITH</b> <a href="#">WA/47/2021</a>	GANESH CHANDRA DAS AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
44	<b>WITH</b> <a href="#">WA/50/2021</a>	DILIP KUMAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
45	<b>WITH</b> <a href="#">WA/58/2021</a>	MOON MAZOOMDER <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
46	<b>WITH</b> <a href="#">WA/185/2021</a>	RHITURAJ NEOG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR. N J KHATANIAR	GA, ASSAM SC, FINANCE
47	<b>WITH</b> <a href="#">WA/216/2021</a>	ANIRUDHYA ROY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
48	<b>WITH</b> <a href="#">WA/217/2021</a>	HIMANGSHU CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
49	<b>WITH</b> <a href="#">WA/277/2021</a>	JOYDEV MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
50	<b>WITH</b> <a href="#">WA/279/2021</a>	RAJU SAHA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
51	<b>WITH</b> <a href="#">WA/321/2021</a>	SUNAYANA AIDEW <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P K MUNIR MR. S A HUSSAIN MR D J HALOI	GA, ASSAM SC, FINANCE
52	<b>WITH</b> <a href="#">WA/333/2021</a>	HARSHAJYOTI BORA AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV (p-8) MR. J PATOWARY MR S DAS MR. S A HUSSAIN MR D J HALOI R BARMAN	GA, ASSAM
53	<b>WITH</b> <a href="#">WA/14/2022</a>	SURANJITA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J PATOWARY MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
54	<b>WITH</b> <a href="#">WA/93/2022</a>	SRABANTI SENGUPTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
55	<b>WITH</b> <a href="#">WA/95/2022</a>	GEETALI DOLEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
56	<b>WITH</b> <a href="#">WA/96/2022</a>	MANAS PRATIM HALOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	

57	<b>WITH</b> <a href="#">WA/159/2022</a>	DIPAK KHANIKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS H AHMED MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	GA, ASSAM
58	<b>WITH</b> <a href="#">WA/22/2023</a>	VIKASH KUMAR PINCHA <b>Versus</b> THE STATE OF ASSAM AND ANR. H	MR. P J SAIKIA MS D DUTTA	MR. B GOGOI SC, FINANCE DEPTT.
59	<b>WITH</b> <a href="#">WA/70/2023</a>	NISHA MONI DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR. B	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
60	<b>WITH</b> <a href="#">WA/335/2023</a>	ABHISHEK BORBORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	SC, EXCISE DEPTT.
61	<b>WITH</b> <a href="#">WA/27/2024</a>	MRIGEN HALOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	SC, AGRI. DEPARTMENT

=====

=====

LEAVE NOTE OF ADVOCATES FOR 17/09/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
10)	J SHARMA	17-09-2024	To	04-10-2024
11)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
12)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024
13)	MR D K DAS	16-09-2024	To	27-09-2024
14)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
15)	MR. D KAKOTI	11-09-2024	To	17-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,17th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/897/2017</a> FIXED, WITH LCR, WITH OFFICE NOTE	KISHLAY FOODS PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D K KOTHARI MS.S SENAPATI MR.B SHARMA MR.S SHARMA MR.P DEKA MR P PRAWAR MR Y KOTHARI MR ANAND SHARMA MD.ASLAM	MR.A DASGUPTA(Sr.Adv.)(R-3) GA, ASSAM MR.A D CHOUDHURY(R-3) MRS.B DAS(R-3) MR. S DEKAR-3 MS.B DAS(R-3) MR.S R MOLLAH(R-3)
2	<a href="#">WP(C)/743/2019</a> FIXED	M/S. BISHNU PADA PAUL AND ANR. <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. P SARMAH MR B SINHA MR. M GOGOI MR. S UPADHAY	MS. B SARMA (C.G.C.) ASSTT.S.G.I.
3	<a href="#">WP(C)/6603/2019</a> FIXED	SLT INFRACON PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MD. ASLAM	MR. S BISWAS (R-1,3,4,5,6 & 7) MR. D GOGOI, SC, FOREST DEPTT. MR. A N SARMA (R-2)
4	<a href="#">WP(C)/3044/2023</a> FIXED	HASANUZZAMAN SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	MRS R BEGUM (r-8) GA, ASSAM MR. J AHMED MR R A AHMED (r-8) MR M AHMED (r-8) SC, BTC SC, FOREST
5	<b>WITH</b> <a href="#">WP(C)/3041/2023</a>	HASANUZZAMAN SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, BTC SC, FOREST
6	<b>WITH</b> <a href="#">WP(C)/3042/2023</a>	HASANUZZAMAN SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, BTC SC, FOREST
<b>HEARING</b>				
7	<a href="#">WP(C)/1354/2016</a> PART-HEARD, FIXED	SMTI RUPALI BORDOLOI <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. and 4 ORS	MRS.B DAS MR.T R SARMA	SC, APDCL

8	<a href="#">WP(C)/1113/2014</a> FIXED	MCLEOD RUSSELL INDIA LIMITED and ANR. <b>Versus</b> THE ASSAM POWER DISTRIBUTION and 4 ORS	MR D K MISHRA MR D K MISHRA MR.K GOSWAMI A NEOG MR. A SANDILYA MR.R KAMAN	MR.B D DAS SC, APDCL
9	<a href="#">WP(C)/434/2015</a> FIXED	JAGADISH CHANDRA CHANDA <b>Versus</b> THE GENERAL MANAGER,	MR.R BORPUJARI MR.D J KAPIL	MR.G N SAHEWALLA(R-2) MR.R SHARMAR-2 MR.B K DAS(R-2)
10	<a href="#">WP(C)/7429/2015</a> FIXED, WITH LCR	BONGAIGAON REFINERY EMPLOYEES' UNION <b>Versus</b> THE UNION OF INDIA and ANR	MR.A DASGUPTA MR.S CHAKRABORTY MR.B DAS MS.B DAS	MR.K N CHOUDHURY(R-2) MR.H SARMA(R-2) MR.A D CHOUDHURY(R-2) ASSTT.S.G.I. SC, BRPL
11	<a href="#">WP(C)/1108/2016</a> FIXED	CEMENT INTERNATIONAL LTD. <b>Versus</b> THE UNION OF INDIA and 5 ORS	DR. ASHOK SARAF MR. P DAS MR. A GOYAL MR. S P SHARMA MR. Z ISLAM MR. P BARUAH	C.G.C. MRS. A DASS SC, INDUSTRIES and COMMERCE ASSTT.S.G.I.
12	<a href="#">WP(C)/80/2017</a> FIXED, WITH LCR	THE MANAGEMENT OF LANGHARJAN TEA ESTATE <b>Versus</b> THE WORKMEN OF LANGHARJAN TEA ESTATE and 2 ORS.	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID	GA, ASSAM MR.P KALITA(R-1) MRS.A BHATTACHARYYA(R-1)
13	<a href="#">WP(C)/2092/2017</a> FIXED, WITH LCR	M/S. CINNAMARA ROLLER FLOUR MILLS <b>Versus</b> THE ASSAM POWER DISTRIBUTION CO. LTD and 3 ORS.	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MS.D SWAMI	SC, APDCL MR. P N GOSWAMI
14	<a href="#">WP(C)/6758/2022</a> FIXED	BHARAT KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A W AMAN MR SARFRAZ NAWAZ MS. D SAIKIA MR S A BARBHUYAN	GA, ASSAM SC, GHC
15	<a href="#">WP(C)/132/2023</a> FIXED	SIPL INFRACON <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. K N CHOUDHURY MR. S K GHOSH MR. D P BORAH MR. M K DAS MS F AHMED MR. U S BORA B. CHETRY B. CHETRY	MR. P K TIWARI (R-2 TO 6) MR. A K DUTTA (r-1) MR. B D DEKA (R-7) MR. M DAS MR. A R GOGOI (R-2 TO 6) MR A BHATRA (R-7) MR A DEKA (R-7) DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/450/2023</a> <b>in</b> WP(C)/132/2023	NATIONAL HYDROELECTRIC POWER CORORATION AND 4 ORS. <b>Versus</b> SIPL INFRACON AND 2 ORS.	MR. P K TIWARI MR. A R GOGOI	MR. D P BORAH
	<b>WITH</b> <a href="#">I.A.(Civil)/790/2023</a> <b>in</b> WP(C)/132/2023	NATIONAL HYDROELECTRIC POWER CORORATION AND 4 ORS. <b>Versus</b> SIPL INFRACON AND 2 ORS.	MR. P K TIWARI MR. A R GOGOI	MR. D P BORAH DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1448/2024</a> <b>in</b> WP(C)/132/2023	NATIONAL HYDROELECTRIC POWER CORORATION AND 4 ORS <b>Versus</b> SIPL INFRACON AND 2 ORS	MR. P K TIWARI MR. A R GOGOI	MR. D P BORAH



=====

=====

LEAVE NOTE OF ADVOCATES FOR 17/09/2024

-

-----

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
10)	J SHARMA	17-09-2024	To	04-10-2024
11)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
12)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024
13)	MR D K DAS	16-09-2024	To	27-09-2024
14)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
15)	MR. D KAKOTI	11-09-2024	To	17-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,17th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[CIVIL BENCH-III**

**THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH COMPRISING OF HONOURABLE  
THE CHIEF JUSTICE AND HIS LORDSHIP]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/4666/2015</a> FIXED	SMTI PAPORI BORAH BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.B K SINGH MS.A BEGUM	MR.C BARUAH SC, AG MR.Y S MANNAN MR. S K MEDHI (r-4) MR.B GOGOI(SC, FINANCE) SC, PWD
2	<a href="#">WP(C)/3484/2023</a> FIXED	MUKESH CHANDRA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR B SINHA MR. M HUSSAIN	MR. U K GOSWAMI DY.S.G.I.
3	<a href="#">WP(C)/4821/2023</a> FIXED	AZIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. U K NAIR MS. R CHOUDHURY MR. A H M R CHOUDHURY MS N MAHANTA N GAUTAM MS SABINA AHMED MR. R. AHMED	SC, AG MR. S P CHOUDHURY,SC,UWSSB,(R-2,3) MS. B DEVI MR. D BORA ,GA, (R-1) SC, HOUSING AND URBAN AFFAIRS MS TINLUNG,SC,ACCOUNTANT GENERAL,(R-4) SC, URBAN WATER SUPPLY AND SEWERAGE
4	<a href="#">WP(C)/2211/2024</a> FIXED	AVATAR SINGH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR D N BHATTACHARYYA	SC, APSC SC, P H E
5	<a href="#">WP(C)/3769/2024</a> FIXED	SAILENDRA KUMAR DEURI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. K N CHOUDHURY MS N MAHANTA	GA, ASSAM MR. K K PHUKAN (R-8) MR. A K DUTTA (R-7) MR. K GOGOI (R-1,5,6) DY.S.G.I.
<b>ORDERS</b>				
6	<a href="#">Cont.Cas(C)/148/2024</a> FIXED	KISHOR KUMAR KANOO AND 10 ORS. <b>Versus</b> DIGANTA BARUAH	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	

7	<a href="#">WP(C)/4451/2024</a> FIXED	ARPANA SARMAH <b>Versus</b> THE ELECTION COMMISSION OF INDIA AND 6 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	GA, ASSAM SC, ECI SC, REVENUE
<b>HEARING</b>				
8	<a href="#">WP(C)/854/2016</a> FIXED	BASUDEV DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.J ABEDIN MR.A M BUZARBARUAH MR. U K NAIR (Sr. Adv) MR.D A KAIYUM MR S BORTHAKUR MR.A AHMED MR S DAS MR. D GOGOI	GA, ASSAM MR.H K MAHANTA MR. S K MEDHI (R-8) MR.S SARMA SC, PERSONNEL DEPT. SC, SSA
9	<a href="#">WP(C)/6452/2022</a> FIXED	CHIRANJEEB DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK	MR B GOSWAMI, ADDL. GA, ASSAM SC, EXCISE DEPTT.
10	<b>WITH</b> <a href="#">WP(C)/5058/2022</a>	CHIRANJEEB DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK	SC, EXCISE DEPTT.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 17/09/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
10)	J SHARMA	17-09-2024	To	04-10-2024
11)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
12)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024
13)	MR D K DAS	16-09-2024	To	27-09-2024
14)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
15)	MR. D KAKOTI	11-09-2024	To	17-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Tuesday,17th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 10

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">WP(C)/2556/2015</a>	DR. MANJIT KUMAR BHATTACHARYYA and 5 ORS, <b>Versus</b> THE STATE OF ASSAM and 5 ORS,	MR.J ABEDIN MR.U K NAIR M KATAKY MR H K DAS MR. M P SARMA MS.A CHETRY	GA, ASSAM MR. P D NAIR SC, HIGHER EDUCATION
	<b>WITH</b>			
2	<a href="#">WP(C)/3808/2015</a>	DR. AMALENDU CHOUDHURY and 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. A CHETRY MR H K DAS MRS. S P NAIR MR. M P SARMA MS. W YHOSHII MR. M P SARMA	GA, ASSAM SC, HIGHER EDUCATION
<b>HEARING</b>				
3	<a href="#">WP(C)/6138/2019</a>	ALL ASSAM ADDITIONAL (CONTRACTUAL) TEACHERS ASSOCIATION AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 25 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU. SC, FINANCE
	<b>WITH</b> <a href="#">I.A.(Civil)/3916/2019</a> in WP(C)/6138/2019	ALL ASSAM ADDITIONAL (CONTRACTUAL) TEACHERS ASSOCIATION AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 25 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU.
	<b>WITH</b>			
4	<a href="#">WP(C)/5660/2016</a>	MOHAN KUTUM and 92 ORS <b>Versus</b> THE STATE OF ASSAM AND 325 ORS	MR.P K GOSWAMI MR.B P BORAH MS. S SAIKIA MRS.J BORAH MRB TAID MR.P J DUTTA	GA, ASSAM SC, SECONDARY EDUCATION SC, FINANCE
	<b>WITH</b>			
5	<a href="#">WP(C)/5919/2016</a>	MD. PAINUR ALI and 44 ORS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR.P K GOSWAMI MR.B P BORAH MRB TAID MR.P J DUTTA	GA, ASSAM SC, SECONDARY EDUCATION SC, FINANCE

6	<b>WITH</b> <a href="#">WP(C)/6842/2016</a>	MINTU PATGIRI and 110 ORS. <b>Versus</b> THE STATE OF ASSAM AND 17 ORS	MR.P K GOSWAMI MR.B P BORAH MRB TAID MR.P J DUTTA	GA, ASSAM SC, SECONDARY EDUCATION SC, RMSA SC, FINANCE
7	<b>WITH</b> <a href="#">WP(C)/731/2017</a>	SANJAY BISWAKARMA and 9 ORS. <b>Versus</b> STATE OF ASSAM and 15 ORS.	MR.P K GOSWAMI MR.B P BORAH MR B TAID MR.P J DUTTA	GA, ASSAM
8	<b>WITH</b> <a href="#">WP(C)/733/2017</a>	ABDUL AZIZ and 85 ORS. <b>Versus</b> THE STATE OF ASSAM and 19 ORS.	MR.B P BORAH MR B TAID MR.P J DUTTA	SC, EDUCATION SC, SSA
9	<b>WITH</b> <a href="#">WP(C)/3602/2017</a>	RAJA CHETIA and 31 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.P K GOSWAMI MR.B P BORAH MR.P J DUTTA	SC, EDUCATION SC, FINANCE
10	<a href="#">WP(C)/783/2020</a>	PRASANTA KUMAR SARMA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. D K SARMAH MR D KALITA MS. A TALUKDAR	MR. A GANGULY (r-3,4) MR. A DHANUKA (r-3,4) ASSTT.S.G.I. SC, FINANCE SC, A G V B
11	<a href="#">WP(C)/1090/2022</a>	DILIP DAS <b>Versus</b> THE GAUHATI UNIVERSITY AND 4 ORS	MR J PAYENG MS. C BARMAN	SC, HIGHER EDU SC, G U
	<b>WITH</b> <a href="#">I.A.(Civil)/757/2023</a> in <a href="#">WP(C)/1090/2022</a>	DILIP DAS, <b>Versus</b> THE GAUHATI UNIVERSITY AND 4 ORS	MR J PAYENG MR J PAYENG MS. C BARMAN MS A PAYENG MS K TAYE	SC, HIGHER EDU SC, G U
12	<a href="#">WP(C)/6213/2022</a>	MD. JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B BORGHAIN MR B SAIKIA	SC, RMSA (R-3) MR A R BHUYAN (R-7) GA, ASSAM (R-4) MR. M A I HUSSAIN (R-8) MR. S H ZAMAN (R-8) SC, SEC. EDU.
13	<a href="#">WP(C)/6604/2022</a>	DR. BISWAJIT SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. I CHOUDHURY MS M DAS MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	SC, HIGHER EDU SC, AG
14	<b>WITH</b> <a href="#">WP(C)/3864/2017</a>	DR. BISWAJIT SARMA <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.S SAIKIA MR.D K BAGCHI MR.P SAIKIA	SC, HIGHER EDUCATION
15	<a href="#">WP(C)/6721/2022</a>	HILAL UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. S DASGUPTA MS S DASGUPTA	SC, FINANCE SC, EDU
16	<a href="#">WP(C)/8444/2022</a>	HAMIDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR J ABEDIN MD H R AHMED K ZAMAN	MR. A F N U MOLLAH (r-7) GA, ASSAM MR M RAHMAN (r-7) SC, SEC. EDU. SC, FINANCE
17	<a href="#">WP(C)/1454/2023</a>	DR. DIPANJALI DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR. K KALITA MR T R SEN MR. LENTSO	SC, HIGHER EDU

=====

=====

LEAVE NOTE OF ADVOCATES FOR 17/09/2024

-

-----

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
10)	J SHARMA	17-09-2024	To	04-10-2024
11)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
12)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024
13)	MR D K DAS	16-09-2024	To	27-09-2024
14)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
15)	MR. D KAKOTI	11-09-2024	To	17-09-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Tuesday,17th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**  
**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	<a href="#">Crl.A./295/2018</a> 6 Y 4 M 24 D :WITH LCR 4 FILES, P.B.-2	SRI RAMDHAN NAMASUDRA @ MANORANJAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. A DEVI	MR. S P CHITTAWAT (R2) MR. MD I HAQUE (R2) PP, ASSAM
2	<a href="#">CRL.A(J)/41/2020</a> 5 Y 1 M 3 D :WITH LCR 5 FILES, P.B.-2	CHARITRA HALOI <b>Versus</b> THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
3	<a href="#">Mat.App./13/2021</a> WITH LCR	XXXXXXX <b>Versus</b> XXXXXXX	MR. S N KRISHNATRAYA	MS F BEGUM MS P DASGUPTA MR S PAUL
4	<a href="#">Mat.App./5/2022</a> WITH LCR	XXXXXXX <b>Versus</b> XXXXXXX	MR. R K TALUKDAR MR. D BORAH	MR P K DAS MR. M BARUAH
5	<a href="#">CRL.A(J)/15/2023</a> 21 Y 3 M 3 D :FIXED	PRANAB TALUKDAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS R GOSWAMI (LEGAL- AID-COUNSEL)	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 17/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
10)	J SHARMA	17-09-2024	To	04-10-2024
11)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
12)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024
13)	MR D K DAS	16-09-2024	To	27-09-2024
14)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024







## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Tuesday,17th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 12

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL  
DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
1	<a href="#">Bail Appln./1564/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	CHANDRA VIR <b>Versus</b> NARCOTICS CONTROL BUREAU	MR. N ANAND MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
2	<a href="#">Bail Appln./1868/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	RAJEEV UPADHAY @ RAJEEV UPADHAYAY <b>Versus</b> NARCOTICS CONTROL BUREAU	MR. N ANAND MR H ALI MR D PEGU MR. R KONWAR	SC, NCB

LEAVE NOTE OF ADVOCATES FOR 17/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
10)	J SHARMA	17-09-2024	To	04-10-2024
11)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
12)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024
13)	MR D K DAS	16-09-2024	To	27-09-2024
14)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
15)	MR. D KAKOTI	11-09-2024	To	17-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,17th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 14**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2628/2024</a>	MD. RAJIBUL MALLIK AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN	PP, ASSAM
2	<a href="#">Bail Appln./2687/2024</a>	MOTILAL MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
3	<a href="#">Bail Appln./2693/2024</a>	REZZAK MALLIK AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN	PP, ASSAM
4	<a href="#">Bail Appln./2796/2024</a>	SONMANI KAKATI <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
5	<a href="#">Bail Appln./2797/2024</a>	KAMAL BORA ALIAS PANKAJ BORA <b>Versus</b> THE STATE OF ASSAM	MR J C GOGOI	PP, ASSAM
<b>MOTION</b>				
6	<a href="#">Crl.Pet./1129/2024</a>	RAJA BASFOR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S SARMAH	PP, ASSAM
7	<a href="#">AB/2282/2024</a>	JURAN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
8	<a href="#">AB/2297/2024</a>	RINKU MUKTIAR <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
9	<a href="#">AB/2452/2024</a>	AFNUR CHOUDHURY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM
10	<a href="#">AB/2453/2024</a>	EZAMUL HAQUE <b>Versus</b> THE STATE OF ASSAM,	MD. I HUSSAIN MR. A K DAS	PP, ASSAM
11	<a href="#">AB/2456/2024</a>	PABITRA KALITA <b>Versus</b> THE STATE OF ASSAM	MR. R K TALUKDAR MR. D BORAH K BARMAN MS P SINGH	PP, ASSAM

12	<a href="#">AB/2458/2024</a>	BUNDHU SK <b>Versus</b> THE STATE OF ASSAM	MR. A Z AHMED	PP, ASSAM
<b>ADMISSION</b>				
13	<a href="#">Crl.Pet./615/2023</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	KULENDRA KUMAR NATH AND ANR <b>Versus</b> TANDRALI NAYAK	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	MR S K AGARWAL
14	<a href="#">Crl.Rev.P./76/2024</a> WITH LCR, FIXED	SIMON MAO <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A LAL MR A BRAHMA	PP, ASSAM
15	<a href="#">Crl.Rev.P./222/2024</a> B/O	INDRAJIT BORA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. SK N MOHAMMAD	MR. M PHUKAN, LD, P.P., ASSAM.
16	<a href="#">Crl.Pet./323/2024</a> B/O	TOFIKUR RAHMAN BORAH AND 7 ORS <b>Versus</b> HANNA YESMIN SHAIOD	MR. DITUL DAS MS TINLUNG	MS. P BHATTACHARYA MR. A BORUA
17	<a href="#">Crl.Pet./457/2024</a> WITH LCR 1 FILE(SCANNED COPY), B/O	BISWAJYOTI DEB ROY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR M Z SHAH	MR. D HUSSAIN (R-2) MR. R A MAZUMDER (R-2) MS. S DAS (R-2) PP, ASSAM
18	<a href="#">Crl.Pet./1055/2024</a> FIXED	ATAUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR J ISLAM MR. A HUSSAIN MR M ROHMAN	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
19	<a href="#">Bail Appln./2290/2024</a> FIXED	JITENDRA VERMA <b>Versus</b> THE STATE OF ASSAM	MR. V N UPADHYAY MS P MISHRA	PP, ASSAM
20	<a href="#">Bail Appln./2335/2024</a> FIXED	MANOWAR AKAND @ MANUWARA AKHOND AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. D ZAKARIA	PP, ASSAM
<b>WITH</b>				
21	<a href="#">Bail Appln./2410/2024</a>	ABBAS KHAN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR M. HOSSAIN	PP, ASSAM
22	<a href="#">Bail Appln./2514/2024</a> FIXED	HIMADRI NATH @ HEMONTI <b>Versus</b> THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
23	<a href="#">Bail Appln./2553/2024</a> FIXED	DURGESWAR KALITA <b>Versus</b> THE STATE OF ASSAM	MR. A KHAN MR. D BORA	PP, ASSAM
24	<a href="#">Bail Appln./2560/2024</a> FIXED	ABUDL ALI @ KHORU <b>Versus</b> THE STATE OF ASSAM	MR A H AHMED MR. S I TALUKDAR	PP, ASSAM
25	<a href="#">Bail Appln./2667/2024</a> FIXED	RAFIK ALI <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
26	<a href="#">Bail Appln./2689/2024</a> FIXED	MAHSIN KHAN @ MOHSEN KHAN <b>Versus</b> THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
27	<a href="#">Bail Appln./2708/2024</a> FIXED	KHOBIR ALI <b>Versus</b> THE STATE OF ASSAM	MR. M HOSSAIN MD A WADUD MR J HUSSAIN	PP, ASSAM
<b>BAIL HEARING</b>				
28	<a href="#">AB/871/2024</a> FIXED	SAHIDUR RAHMAN @ SAIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM

29	<a href="#">AB/1349/2024</a> WITH OFFICE NOTE, FIXED	MANOJ KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MR. A CHAUDHURY MR. P K DAS MR. D BORA MS A HUSSAIN MR. N MAHAJAN R BEGUM H G DAISY	PP, ASSAM
30	<a href="#">AB/1637/2024</a> FIXED	SUMAN AHMED @ SUMAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
31	<a href="#">AB/1647/2024</a> FIXED	ABDUL HALIM <b>Versus</b> THE STATE OF ASSAM	MR. A S TAPADER MR M AHMED	PP, ASSAM
32	<a href="#">AB/2130/2024</a>	INAMUL AJAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MR. D N AMIN	MR. D SARMAH( INFORMANT) S. J. SAHARIAH( INFORMANT) B. D. KAKATI( INFORMANT) PP, ASSAM
33	<a href="#">AB/2244/2024</a> FIXED	MOHAMMED ANWAR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR. M ALAM	PP, ASSAM
	<b>WITH</b>			
34	<a href="#">AB/2190/2024</a>	DR ABU SHARIF AKANDA <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI	PP, ASSAM
	<b>WITH</b>			
35	<a href="#">AB/2309/2024</a>	IMDAD CHAND <b>Versus</b> THE STATE OF ASSAM	MR. P BORDOLOI MR. M ALAM	PP, ASSAM
	<b>WITH</b>			
36	<a href="#">AB/2365/2024</a>	HASSINA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. P BORDOLOI MR. M ALAM	PP, ASSAM
37	<a href="#">AB/2254/2024</a> FIXED	RAJIM ALI AND ORS <b>Versus</b> THE STATE OF ASSAM	MR. KHAIRUL ISLAM J S AHMED	PP, ASSAM
38	<a href="#">AB/2264/2024</a> FIXED	MOYNAL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M R KHANDAKAR MR. A ROHMAN	PP, ASSAM
39	<a href="#">AB/2389/2024</a> FIXED	AJGOR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
		<b>ORDERS</b>		
40	<a href="#">Crl.Rev.P./187/2023</a> WITH LCR 1 FILE(SCANNED COPY), B/O	MUSLIMUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. DILIP DEY MS T NANDI	PP, ASSAM
41	<a href="#">I.A.(Crl.)/594/2023</a> WITH LCR 3 FILES, P.B.-1, FIXED in Crl.A./245/2023	ANISUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./245/2023</a>	ANISUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
	<b>WITH</b>			
42	<a href="#">Crl.A./228/2023</a> <u>1 Y 3 M 18 D</u>	MOKLESUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
43	<a href="#">Crl.A./90/2024</a> WITH OFFICE NOTE, LCR 5 FILES, B/O	MIZANUR RAHMAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR M Z SHAH MR. MUSTAFA HUSSAIN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/305/2024</a> in Crl.A./90/2024	MIZANUR RAHMAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR M Z SHAH MR. MUSTAFA HUSSAIN	PP, ASSAM

44	<a href="#">I.A.(CrI.)/868/2024</a> in CRL.A(J)/7749/2024	MANTU BRAHMA <b>Versus</b> THE STATE OF ASSAM	MRS. P B BORDOLOI	PP, ASSAM
	<b>WITH</b> <a href="#">CRL.A(J)/7749/2024</a> (Filing Number)	MANTU BRAHMA <b>Versus</b> THE STATE OF ASSAM F	MRS. P B BORDOLOI	
	<b>WITH</b> <a href="#">I.A.(CrI.)/7750/2024</a> (Filing Number)	MANTU BRAHMA <b>Versus</b> THE STATE OF ASSAM F	MRS. P B BORDOLOI	
<b>HEARING</b>				
45	<a href="#">RFA/29/2010</a> PART-HEARD, LCR FILE, PAPERBOOK, FIXED	ON THE DEATH OF REDWANUL HOQUE LASKAR HIS LEGAL HERIS LAILA KHANOM LASKAR and ORS <b>Versus</b> ON THE DEATH OF BIKASH BHUIYA HIS LEGAL HEIRS	MR.K K MAHANTA MD. M H CHOUDHURY MS.L N CHOUDHURY MD.M H CHOUDHURY MR.B U LASKAR MS.M DEORI MS.D J BORAH MR.K SINGHA MS.M DUWARAH MS.S KHAN MR MONZUR K CHOUDHURY (p-10,11) MR. P CHAKRABORTY (p- 10,11) R. BARUAH (p-10,11) MR. S N AHMED (p-10,11)	MR.S K GHOSH MR.S P CHOUDHURY
	<b>WITH</b> <a href="#">CO/2/2011</a> in RFA/29/2010	BIKASH BHUIYA and 3 ORS, <b>Versus</b> MD. REDWANUL HOQUE LASKAR and ORS,		
	<b>WITH</b> <a href="#">MC/3456/2013</a> in RFA/29/2010	MD.REDWANUL HOQUE LASKAR and ORS <b>Versus</b> BIKASH BHUIYAN and 2 ORS		
	<b>WITH</b> <a href="#">I.A./282/2015</a> in RFA/29/2010	ON THE DEATH OF MD AINUL HOQUE LASKAR @ ANSARUL HOQUE LASKAR HIS LEGAL HEIRS - SULTANA BEGUM LASK <b>Versus</b> BIKASH BHUIYAN and 2 ORS	MR.K K MAHANTA MS.L N CHOUDHURY MD.M H CHOUDHURY MR.B U LASKAR MS.M DEORI MS.D J BORAH MR.K SINGHA MS.M DUWARAH MS.S KHAN	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY
	<b>WITH</b> <a href="#">I.A.(Civil)/1856/2017</a> in RFA/29/2010	BIKASH BHUIYAN and 2 ORS <b>Versus</b> ON THE DEATH OF REDWANUL HOQUE LASKAR HIS LEGAL HERIS LAILA KHANOM LASKAR and ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MR.K K MAHANTA MS.L N CHOUDHURY MD.M H CHOUDHURY MR.B U LASKAR MS.M DEORI MS.D J BORAH MR.K SINGHA MS.M DUWARAH MS.S KHAN
	<b>WITH</b> <a href="#">I.A.(Civil)/282/2022</a> in RFA/29/2010	ON THE DEATH OF REDWANUL HOQUE LASKAR HIS LEGAL HERIS LAILA KHANOM LASKAR <b>Versus</b> ON THE DEATH OF BIKASH BHUIYA HIS LEGAL HEIRS 1.1) SHUKLA BHUIYA	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY MR. S N AHMED	
46	<a href="#">MFA/113/2012</a> PART-HEARD, LCR FILE, FIXED	VIJAYA BARMAN <b>Versus</b> UNION OF INDIA	MR.D C K HAZARIKA MS.P DEVI MS.S DHADUMIA MS.S F ROHMAN	MSB DEVI MR G GOSWAMI SC, NF RLY MS.M PHUKAN MS.R R BORAH

47	<a href="#">MACApp./396/2017</a> CAVT. NO. 644/2017 PART-HEARD, WITH LCR, FIXED	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MUSSTTRUSNA BEGUM LASKAR and 6 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR.M TALUKDAR (r-1,2,3) MR. R GOSWAMI MRS. R RONGMEI (R6) MS. K L R YANTHAN (R6) MR. A SHAKIL (r-1,2,3) FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/2638/2017</a> in MACApp./396/2017	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MUSSTTRUSNA BEGUM LASKAR and 6 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR.M TALUKDAR FOR CAVEATOR
48	<a href="#">MACApp./588/2018</a> PART-HEARD, WITH LCR, FIXED	SMT PRATIMA DEVI AND ANR <b>Versus</b> THE REGIONAL MANAGER UNITED INDIA INSURANCE COMPANY LTD AND 2 ORS	MR D K KALITA MR. K K PARASAR	MS. P DEBNATH (R1) MR. R C PAUL (R1) MR. M A LASKAR (R2)
49	<a href="#">MFA/26/2023</a> PART-HEARD, LCR FILE, FIXED	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI GOLAMONI URANG AND ANR	MR. R GOSWAMI MS. P BORTHAKUR	MR A B DEY (R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/2120/2024</a> in MFA/26/2023	SMTI GOLAMONI URANG <b>Versus</b> CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED	MR A B DEY	MR. R GOSWAMI
50	<a href="#">MFA/49/2023</a> PART-HEARD, WITH LCR, FIXED	M/S SHREERAM CHEMFOOD PVT. LTD. <b>Versus</b> UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY
51	<a href="#">Crl.A./112/2023</a> 1 Y 7 M 21 D :PART-HEARD, LCR 5 FILES, FIXED	NIRANJAN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A B DEY MR. S SUTRADHAR	MR B ACHARYYA (R2) MS. M ACHARYYA (R2) PP, ASSAM
52	<a href="#">Crl.Pet./314/2011</a> WITH LCR 3 FILES, FIXED	MRS. SABNAM AHMED and ANR. <b>Versus</b> THE STATE OF ASSAM	MR.Z ALAM MR.B BISHAYA	PP, ASSAM
53	<a href="#">Crl.A./293/2022</a> WITH LCR 3 FILES	ALI HUSSAIN @ DUKHIYA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/704/2022</a> in Crl.A./293/2022	ALI HUSSAIN @ DUKHIYA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
54	<a href="#">Crl.A./373/2023</a> WITH LCR 5 FILES, FIXED	ABHIJIT DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR G CHOUDHURY MS M N KONYAK	MR. M K BORO(R-2) PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 17/09/2024

-

-----

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
10)	J SHARMA	17-09-2024	To	04-10-2024
11)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
12)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024
13)	MR D K DAS	16-09-2024	To	27-09-2024
14)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
15)	MR. D KAKOTI	11-09-2024	To	17-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,17th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 15**

**[CIVIL BENCH-I AND CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">MFA/153/2003</a> (HEARING), WITH LCR, FIXED	NATIONAL INSURANCE CO LTD <b>Versus</b> DURGESWAR NEOG	MR.P MAHANTA	MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN
2	<a href="#">RSA/59/2009</a> (HEARING), WITH LCR, FIXED	SRI TARLOK SINGH and ORS <b>Versus</b> SRI JATINDRA NATH BHARALI	MR.K AGARWAL MR.S C KEYAL MR. D MOZUMDER MR. P NEOG MR. S BISWAS MR. C PRADHAN	MR.T J MAHANTA MS.P BHATTACHARYA
	<b>WITH</b> <a href="#">MC/880/2009</a> <b>in</b> RSA/59/2009	SRI TARLOK SINGH and ORS. <b>Versus</b> SRI JATINDRA NATH BHARALI and ORS.	MR.K AGARWAL MR.S C KEYAL MR. P NEOG	
<b>ADMISSION</b>				
3	<a href="#">WP(C)/632/2024</a> PART-HEARD, FIXED	DR NAGEN CH DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S H SIKDAR MR. S HAQUE	SC, AG SC, SEC. EDU.
<b>BAIL HEARING</b>				
4	<a href="#">AB/741/2024</a> FIXED	SAMIR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR J ISLAM MR. A M AHMED P. GHOSH	PP, ASSAM
<b>ORDERS</b>				
5	<a href="#">RSA/205/2023</a> FIXED	UNION OF INDIA <b>Versus</b> DR. PRASANTA KUMAR DAS	MR. S K MEDHI	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI
	<b>WITH</b> <a href="#">I.A.(Civil)/378/2024</a> <b>in</b> RSA/205/2023	UNION OF INDIA AND 2 ORS <b>Versus</b> DR. PRASANTA KUMAR DAS	MR. S K MEDHI	
<b>HEARING</b>				
6	<a href="#">RSA/60/2017</a> PART-HEARD, FIXED	ON THE DEATH OF SMTI ROMA ROY HER LEGAL HEIRS SRI JANMAJIT ROY and ORS <b>Versus</b> SMTI SHIPRA ADITYA and 5 ORS	MR. P K ROY MR. S K CHAKRABORTY MR. M DUTTA MS. A CHAKRABORTY	MR. D MOZUMDER MS. J KAKOTI MR. S BISWAS

7	<b>WITH</b> <a href="#">RSA/59/2017</a>	ON THE DEATH OF SMTI ROMA ROY HER LEGAL HEIRS SRI JANMAJIT ROY and ORS <b>Versus</b> SMTI SHIPRA ADITYA and 38 ORS	MR. P K ROY MR.S K CHAKRABORTY MS.M DUTTA MS.A CHAKRABORTY	GA, ASSAM MR.D MOZUMDER MR. S BISWAS
8	<a href="#">RSA/79/2014</a> CAVT. NO. 1440/2013 WITH LCR, FIXED	LALIT KALITA <b>Versus</b> ON THE DEATH OF SATISH CHANDRA SARMA, HIS LEGAL HEIRS SMTI GAYATRI DEVI and ORS,	MR.D MOZUMDER MR.P BORAH	MR. N BORAH (r- 1.2.3,1.2.4,1.2.5,1.2.2,2.2.1) MR. N BORAH (r- 1.2.3,1.2.4,1.2.5,1.2.2,2.2.1) MR H MAZUMDER (r- 1.2.3,1.2.4,1.2.5,1.2.2,2.2.1) MR H MAZUMDER (r- 1.2.3,1.2.4,1.2.5,1.2.2,2.2.1)
	<b>WITH</b> <a href="#">MC/744/2014</a> in RSA/79/2014	LALIT KALITA <b>Versus</b> SMTI GAYATRI DEVI and 12 ORS,	MR.A DHAR MS.C DAS MRK K DAS MR.B KALITA MS.N UPADHYAY	MR.B N SARMA MR.G SARMA MS.D DAS FOR CAVEATOR
9	<b>WITH</b> <a href="#">RSA/80/2014</a>  WITH LCR CAVT. NO. 1439/2013	LABANYA KUMAR DAS <b>Versus</b> ON THE DEATH OF SATISH CHANDRA SARMA, HIS LEGAL HEIRS SMTI GAYATRI DEVI and ORS,	MR.D MOZUMDER MR.A DHAR MR.P BORAH MS.C DAS MRK K DAS MR.B KALITA MS.N UPADHYAY	MR.B N SARMA MR.H K DEKA MR. N BORAH MR. N BORAH MR.B DEKA MS.D DAS MR H MAZUMDER MR H MAZUMDER FOR CAVEATOR
	<b>WITH</b> <a href="#">MC/746/2014</a> in RSA/80/2014	LABANYA KUMAR DAS <b>Versus</b> GAYATRI DEVI and 12 ORS.	MR.A DHAR MS.C DAS MRK K DAS MR.B KALITA MS.N UPADHYAY	MR.B N SARMA MR.G SARMA MS.D DAS FOR CAVEATOR
10	<a href="#">Arb.A./6/2015</a> WITH LCR, FIXED	UNION OF INDIA <b>Versus</b> TANTIA CONSTRUCTION LIMITED	MS.M CHATTERJEE MSK KALITA MS.M PHUKAN MS.U CHAKRABORTY SC, NF RLY	MS.B DAS MR.N B P SINGHA
11	<a href="#">RSA/302/2017</a> WITH LCR, FIXED	MD ALIMUDDIN <b>Versus</b> MD DALU MIA and 8 ORS	MR.A C SARMA MR.J AHMED MR.G BHARADWAJ MS.S R SAIKIA MS.M AHMED	MR.A ROSHIDR- 1-7 MS.M R DEVI(R- 1-7) MRS.R CHOUDHURY(R- 1-7)
12	<a href="#">MACApp./571/2018</a> WITH LCR, FIXED	SMT. DEBAJANI TALUKDAR and ANR. <b>Versus</b> THE DIVISIONAL MANAGER and 2 ORS.	MR D CHOUDHURY MS. A K CHOUDHURY MR. M CHOUDHURY MR. K CHOUDHURY MS. C BAISHYA	MR. A DUTTA (R1) MRS. S ROY(R-1 ) MR. U K DAS (R2, R3) MS F N ZAMAN(R-1 ) MRS. B D SARMA MRS. P M DUTTA (R1)
13	<a href="#">Intest.Cas./3/2020</a> WITH LCR, FIXED	SRI GAURI SHANKAR PAUL @ MORAN PAUL <b>Versus</b> ARI BISWAJIT @ DEBU PAUL	MR. A K PURKAYASTHA MS. S B CHOUDHURY	MRS. K DEVI MS R P BARUAH
14	<a href="#">Mat.App./7/2022</a> WITH LCR, FIXED	XXXXXXX <b>Versus</b> XXXXXXX	MR G N SAHEWALLA	MR. B C DAS
15	<a href="#">WP(C)/4961/2023</a>	JUGAL KISHOR CHOUDHURY AND 15 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN MR. H R DAS	MR A CHALIHA SC, SEC. EDU. SC, FINANCE DEPTT.



=====

=====

LEAVE NOTE OF ADVOCATES FOR 17/09/2024

-

-----

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
10)	J SHARMA	17-09-2024	To	04-10-2024
11)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
12)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024
13)	MR D K DAS	16-09-2024	To	27-09-2024
14)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
15)	MR. D KAKOTI	11-09-2024	To	17-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,17th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 17**

**[CIVIL BENCH-V**

**THE OLDEST MATTER IN THE CAUSELIST WILL BE  
TAKEN UP FOR HEARING CHRONOLOGICALLY**

**THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH COMPRISING OF HONOURABLE  
THE CHIEF JUSTICE AND HIS LORDSHIP]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">WP(C)/3585/2024</a> PART-HEARD, FIXED	M/S. BARKATAKI PRINT AND MEDIA SERVICES <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
	<b>WITH</b>			
2	<a href="#">WP(C)/3607/2024</a>	SRI PANKAJ KHANIKAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
	<b>WITH</b>			
3	<a href="#">WP(C)/3610/2024</a>	M/S. DHB MULTIPURPOSE ENGINEERING ENTERPRISE AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
	<b>WITH</b>			
4	<a href="#">WP(C)/3661/2024</a>	MIZO PUBLICATION PRIVATE LIMITED <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR H BETALA	SC, GST DY.S.G.I.
	<b>WITH</b>			
5	<a href="#">WP(C)/3665/2024</a>	SANKHA PRESS PRIVATE LIMITED <b>Versus</b> UNION OF INDIA AND 5 ORS	MR H BETALA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
	<b>WITH</b>			
6	<a href="#">WP(C)/3865/2024</a>	M/S MERLE CONSTRUCTION AND MARKETING PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST DY.S.G.I.
	<b>WITH</b>			
7	<a href="#">WP(C)/3877/2024</a>	M/S NITAI KANGSA BANIK AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST MR. B CHOUDHURY DY.S.G.I.

8	<b>WITH</b> <a href="#">WP(C)/3912/2024</a>	CONSTRUCTION CATALYSERS PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY	SC, TAXATION
9	<b>WITH</b> <a href="#">WP(C)/3933/2024</a>	CONSTRUCTION CATALYSERS PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY	SC, TAXATION
10	<b>WITH</b> <a href="#">WP(C)/4118/2024</a>	PALLAB KUMAR PANDIT <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
<b>ADMISSION</b>				
11	<a href="#">CRP/178/2023</a> PART-HEARD, FIXED, WITH LCR	RAMESH BARMAN AND 5 ORS. <b>Versus</b> MD. SIRAJUDDIN AHMED	MR. R SARMAH MR. D P BORAH MS. M PAUL MS. S BORO MR B PAUL P JHA	MR. A C SARMA MR G BHARADWAJ MR N BRAHMA
12	<b>WITH</b> <a href="#">I.A.(Civil)/1962/2024</a> in CRP/178/2023  <a href="#">WP(C)/415/2018</a> FIXED	RAMESH BARMAN AND 5 ORS. <b>Versus</b> MD. SIRAJUDDIN AHMED  LALIT GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. R SARMAH MR. R SARMAH MS. M PAUL  MR D V THOMAS MR. S DUTTA MR. K N CHOUDHURY MR K J BARUAH MR N BORWANKAR MR V S KUSHWAHA MS. R DEKA MR. M MAHANTA MR P SARMA	MR. A C SARMA MR G BHARADWAJ  GA, ASSAM SC, FOREST SC, REVENUE ASSTT.S.G.I.
13	<a href="#">WP(C)/6071/2022</a> FIXED	WELSON INGTI AND 20 ORS. <b>Versus</b> THE UNION OF INDIA AND 12 ORS.	MR B P BORAH MR P J DUTTA MISS. J GOGOI	MR. N GOSWAMI, GA, ASSAM (R-4 & 8) MR. R BORO, SC, NHAI (R-2 & 7) MR. K GOGOI, LEARNED CGC (R-1) MR. R K TALUKDAR (r-3) MR. R K TALUKDAR, SC, NHIDCL (R-3 & 10) ASSTT.S.G.I. SC, FOREST MR. J CHUTIA, SC, K A A C (R-5,6,9,11,12,13)
	<b>WITH</b> <a href="#">I.A.(Civil)/2539/2024</a> in WP(C)/6071/2022	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD AND ANR <b>Versus</b> WELSON INGTI AND THIRTY ONE ORS	SC, K A A C	GA, ASSAM SC, NHAI MR. M SARANIA
14	<b>WITH</b> <a href="#">WP(C)/423/2022</a>	HEMARI RONGPI AND 32 ORS <b>Versus</b> THE UNION OF INDIA AND 12 ORS	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA	GA, ASSAM MR. C BARUAH, SC, NHAI (R-2,7) MR. K GOGOI, CGC AS WELL AS ADDL. SR. GA, ASSAM (R-1,4,8) MR. R K TALUKDAR, SC, NHIDC (R- 3,10) ASSTT.S.G.I. SC FOREST DEPARTMENT, SC, K A A C (R-5,6,9,11-13)

	<b>WITH</b> <a href="#">I.A.(Civil)/2510/2024</a> in WP(C)/423/2022	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION OF INDIA LTD AND ANR <b>Versus</b> HEMARI RONGPI AND FORTY THREE ORS	MR. P K GOSWAMI MR. C BARUAH, SC, NHAJ (R-2,7) MR P J DUTTA SC, K A A C (R-5,6,9,11-13) MS S DAS (R-1,2)
15	<a href="#">WP(C)/634/2023</a> FIXED	PRADIP MAZUMDAR AND 2 ORS <b>Versus</b> THE INDUSTRIAL COOPERATIVE BANK LTD AND ANR	MS P AGARWAL MR. M M ZAMAN MR. B J DAS
16	<a href="#">WP(C)/1334/2023</a> FIXED	DEBASISH LAHIRI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. S DUTTA MS P DAS MS. I DAS GA, ASSAM MR S BORTHAKUR (r-6,7,8) MR. S M BARUAH (r-6,7,8) SC, GMC
17	<a href="#">WP(C)/2669/2024</a> FIXED	PRAMOD KOTHARI AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI GA, ASSAM MR. A SATTAR(R-8) MR. S K CHOUDHURY(R-8) SC, REVENUE
18	<a href="#">WP(C)/3283/2024</a> FIXED	RINKUMONI BORDOLOI <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS N BURAGOHAIN SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
19	<a href="#">WP(C)/3919/2024</a> FIXED	SKIPPER LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MS M NIROLA SC, FINANCE AND TAXATION
20	<a href="#">WP(C)/4226/2024</a> FIXED	M/S HINDUSTAN CONSTRUCTION COMPANY LIMITED <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA SC, GST DY.S.G.I. SC, FINANCE
21	<a href="#">WP(C)/4257/2024</a> FIXED	SRI JAGADISH DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A K GUPTA MR. R S MISHRA SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
22	<a href="#">WP(C)/4379/2024</a> FIXED	M/S NITAI KANGSA BANIK AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
23	<a href="#">WP(C)/4456/2024</a> FIXED	MS KAKOTI ENGINEERING WORKS AND ANR <b>Versus</b> UNION OF INDIA AND 6 ORS	MR. A K GUPTA MR. R S MISHRA R K MAHANTA SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
24	<a href="#">WP(C)/4490/2024</a> FIXED	M/S KAKOTI ENGINEERING WORKS AND ANR <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR. A K GUPTA MR. R S MISHRA R K MAHANTA SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
25	<a href="#">WP(C)/4495/2024</a> FIXED	M/S NORTH EAST SILLIMANITE <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	SC, GST DY.S.G.I. SC, FINANCE
26	<a href="#">WP(C)/4577/2024</a> FIXED	M/S GOYAL HARDWARE AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI SC, GST SC, FINANCE
27	<a href="#">WP(C)/4590/2024</a> FIXED	M/S RUCHI BASTRALAYA AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI SC, GST SC, FINANCE
28	<a href="#">WP(C)/4591/2024</a> FIXED	M/S A L ENTERPRISE <b>Versus</b> THE UNION OF INDIA	MS. M L GOPE MS. N HAWELIA MS. N GOGOI SC, GST SC, FINANCE
29	<a href="#">WP(C)/4592/2024</a> FIXED	MS MAHABIR STORES <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI SC, GST SC, FINANCE
30	<a href="#">WP(C)/4593/2024</a> FIXED	M/S VARDHMAN STORES AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI SC, GST SC, FINANCE
31	<a href="#">WP(C)/4594/2024</a> FIXED	M/S GOOD WILL HARDWARE AND ANR <b>Versus</b> THE UNION OF INDIA,	MS. M L GOPE MS. N HAWELIA MS. N GOGOI SC, GST SC, FINANCE

32	<a href="#">WP(C)/4595/2024</a> FIXED	M/S A B ENTERPRISE AND ANR <b>Versus</b> THE UNION OF INDIA,	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST SC, REVENUE
33	<a href="#">WP(C)/4596/2024</a> FIXED	MS ARIYAN DRUG AND SURGICALS AND ANR <b>Versus</b> THE UNION OF INDIA	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST SC, FINANCE
34	<a href="#">WP(C)/4597/2024</a> FIXED	M/S GAUTAM GAS SERVICE AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST SC, FINANCE
35	<a href="#">WP(C)/4598/2024</a> FIXED	M/S KRISHNA GAS SERVICE <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST SC, FINANCE
36	<a href="#">WP(C)/4619/2024</a> FIXED AT 2:00 PM	THE ASSAM GRAMIN VIKASH BANK <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY	SC, TAXES
<b>WITH</b>				
37	<a href="#">WP(C)/3910/2024</a>	AURORA FINE ARTS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY	SC, FINANCE AND TAXATION
<b>WITH</b>				
38	<a href="#">WP(C)/4618/2024</a>	THE ASSAM GRAMIN VIKASH BANK (FORMERLY KNOWN AS LANGPI DEHANGI RURAL BANK) <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY	SC, TAXES
<b>HEARING</b>				
39	<a href="#">WP(C)/7453/2017</a>	M/S. CACHAR ISPAT PVT. LTD. and ANR. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MS.M HAZARIKA MR. A MOLLAH MR S KHOUND	MR. S CHAMARIA MR. J K GOSWAMI (r-3,4) MR. M PHUKAN MR. D SARMAH MR. M ALI SC, INDUSTRIES and COMMERCE
40	<a href="#">WP(C)/742/2021</a> FIXED	STAR HEALTH AND ALLIED INSURANCE COMPANY LIMITED <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR K K MAHANTA MR. K M MAHANTA MS N BEGUM MR S GAUTAM	MR SISHIR DUTTA (R2) MR. D C BORAH MS M BORCHETIYA (R2) MR S DUTTA (R2) ASSTT.S.G.I. MR. SIDHANT DUTTA (R2)
41	<a href="#">WP(C)/1055/2022</a>	SMTI. ARATI BHAR AND 5 ORS <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I. SC, PWD (NH) SC, REVENUE
42	<a href="#">WP(C)/1709/2023</a>	BIJON DAS AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N ALAM MR K JAIN	SC, PWD ROAD GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT

=====

=====

LEAVE NOTE OF ADVOCATES FOR 17/09/2024

-

-----

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024

10)	J SHARMA	17-09-2024	To	04-10-2024
11)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
12)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024
13)	MR D K DAS	16-09-2024	To	27-09-2024
14)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
15)	MR. D KAKOTI	11-09-2024	To	17-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Tuesday,17th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	<a href="#">W.P.(CrI.)/26/2024</a>	PRIYANSHU BOIRAGI <b>Versus</b> THE DIRECTORATE OF ENFORCEMENT AND 6 ORS	MR Z KAMAR MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	SC, D o Enforcement GA, ASSAM
<b>MOTION (BA)</b>				
2	<a href="#">Bail Appln./2791/2024</a>	MISTAL HOQUE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
3	<a href="#">Bail Appln./2792/2024</a>	GHANA KHANIKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A KHANIKAR R L CHUTIA	PP, ASSAM
4	<a href="#">Bail Appln./2793/2024</a>	SUJIT ROY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P HAZARIKA P. BORAH MR. H S BORAH	
5	<a href="#">Bail Appln./2800/2024</a>	MANICHANDRA SINGHA <b>Versus</b> THE STATE OF ASSAM	MS. M R DEVI	PP, ASSAM
6	<a href="#">Bail Appln./2801/2024</a>	BALIRAM RABHA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR A TALUKDAR MR. DITUL DAS MR. K MEDHI D R TALUKDAR MS TINLUNG MR. B R DAS	PP, ASSAM
7	<a href="#">Bail Appln./2803/2024</a>	MUSHARAF HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D P CHALIHA MR. U P CHALIHA MS M ROY	PP, ASSAM
8	<a href="#">Bail Appln./2804/2024</a>	INSAF ALI <b>Versus</b> THE STATE OF ASSAM	MR. A K TALUKDAR MR. DITUL DAS MR. K MEDHI D R TALUKDAR MS TINLUNG MR. B R DAS	PP, ASSAM
<b>MOTION</b>				
9	<a href="#">Crl.Pet./126/2024</a>	PRANAB JYOTI DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MS. P BORAH	PP, ASSAM

10	<a href="#">Crl.Rev.P./289/2024</a>	ABDUL ALI @ ABDUL MAZID <b>Versus</b> MUSTT. SELIMA BEGUM	MR A N AHMED	
11	<a href="#">Crl.Pet./879/2024</a>	ALPANA DASGUPTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR A IKBAL MR. P S BISWAS MR. A K DAS MS. R DEVI	PP, ASSAM
12	<a href="#">Crl.Pet./1125/2024</a>	AYAJUR RAHMAN AND 4 ORS <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION AND 6 ORS	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	GA, ASSAM SC, CBI
13	<a href="#">Crl.Pet./1126/2024</a>	RUPA BHATTACHARJEE @ RUPA DEB <b>Versus</b> SABYASACHI BHATTACHARJEE	MR. B J MUKHERJEE MS R SAHA	
14	<a href="#">Crl.Pet./1127/2024</a>	GANESH BORAH AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G J SAIKIA MR. M BISWAS	PP, ASSAM
15	<a href="#">AB/2454/2024</a>	JINKI MILI <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOOND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM
16	<a href="#">AB/2459/2024</a>	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
17	<a href="#">AB/2460/2024</a>	HABIJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR B BURAGOHAIN MS. S E AHMED MD A A HUSSAIN	PP, ASSAM
18	<a href="#">AB/2461/2024</a>	PRASANJIT MAHATO <b>Versus</b> THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM
<b>ADMISSION</b>				
19	<a href="#">Crl.Rev.P./459/2019</a> FIXED	REDAUL HUSSAIN KHAN <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR Z KAMAR MR. S U AHMED MR B P BORAH MR A HAWARI MR P J DUTTA MISS. J GOGOI	SC, C B I
20	<a href="#">Crl.Rev.P./118/2021</a> WITH LCR 1 FILE(SCANNED COPY), B/O	SUKUMAR DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MR. R BORUAH	MR. DILIP DEY (R-2) MS T NANDI (R-2) PP, ASSAM
21	<a href="#">Crl.Pet./1028/2023</a> FIXED	SANJAY DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	MR. A K PURKAYASTHA (r-2) MR. S SHARMA (R2) PP, ASSAM
22	<a href="#">Crl.Rev.P./242/2024</a> WITH LCR 3 FILES(SCANNED COPY), FIXED	NUHU DAIMARI <b>Versus</b> THE STATE OF ASSAM	RAJU DEURI MR. S K DEORI	PP, ASSAM
23	<a href="#">Crl.Rev.P./248/2024</a> B/O	SHERIF UDDIN ALI AHMED <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
24	<a href="#">Crl.Rev.P./278/2024</a> B/O	MANTU GHOSH <b>Versus</b> SMTI. ANUPAMA GHOSH	MRS. S ROY	MR. M I HUSSAIN N. UDDIN SK ABDULLAH
<b>BAIL HEARING (BA)</b>				
25	<a href="#">Bail Appln./2914/2023</a>	MD MOSTAFA ALAM @ MOSTAFA SK <b>Versus</b> THE STATE OF ASSAM	MR D KALITA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
26	<a href="#">Bail Appln./3932/2023</a> WITH CASE RECORD(SCANNED COPY)	MD. HASAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE MS HIMADRI BORAH	PP, ASSAM



27	<a href="#">Bail Appln./294/2024</a> WITH CASE RECORD(SCANNED COPY)	KABIR AHMED AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR B PRASAD MR K K KALITA MS. G DEKA MR P J BORAH	PP, ASSAM
28	<a href="#">Bail Appln./562/2024</a> WITH CASE RECORD(SCANNED COPY)	JABIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM.	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
29	<a href="#">Bail Appln./1078/2024</a> WITH CASE RECORD(SCANNED COPY)	ABU SAYED KHAN <b>Versus</b> THE UNION OF INDIA	MR. T DEURI MS N DAS MS A DAS	SC, NCB
30	<a href="#">Bail Appln./1408/2024</a> WITH CASE RECORD(SCANNED COPY)	LALSANGZO <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
31	<a href="#">Bail Appln./1809/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	HIKMAT ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR N AHMED	MR I RAFIQUE (r-2) MRS S A CHOUDHURY (r-2) PP, ASSAM
32	<a href="#">Bail Appln./2056/2024</a> WITH CASE RECORD(SCANNED COPY)	SHAJAHAN AHMED <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
33	<a href="#">Bail Appln./2069/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RAKESH KOCH <b>Versus</b> THE STATE OF ASSAM	MR J HUSSAIN MR L HUSSAIN MR. F A HASSAN	PP, ASSAM
34	<a href="#">Bail Appln./2180/2024</a>	MANOJ KR. BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. U J SAIKIA MS M DAS MS A GAYARI	PP, ASSAM
35	<a href="#">Bail Appln./2194/2024</a> WITH OFFICE NOTE	PRAMOD RAY <b>Versus</b> THE UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
36	<a href="#">Bail Appln./2562/2024</a> WITH OFFICE NOTE, FIXED	ACHHELEL SAHANI @ AKSHAYLAL SAHANI <b>Versus</b> THE NCB	MR. N DUBEY MS. M DAIMARY MS M AHMED	SC, NCB
37	<a href="#">Bail Appln./2643/2024</a> WITH OFFICE NOTE, FIXED	ABDUL SALAM @ LENGRA <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
38	<a href="#">Bail Appln./2692/2024</a> FIXED	ABDUL HASIM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	SPECIAL PP ASSAM

#### **BAIL HEARING**

39	<a href="#">AB/1835/2024</a> WITH OFFICE NOTE, FIXED	ABDULLA ALI SK @ ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S RAHMAN MR S KHOUND MS. S PHUKAN	MR. A F N U MOLLAH (R-2) K ZAMAN (R-2) PP, ASSAM
40	<a href="#">AB/2004/2024</a> B/O	ABHAY MARKAND SAKHARE <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR P KATAKI MRS R BEGUM MS. M DEVI MS. A LALA	SC, CBI
41	<a href="#">AB/2081/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	NUR ALOM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. P A AHMED MR B ISLAM MS. Q DAS	PP, ASSAM
42	<a href="#">AB/2228/2024</a> FIXED	GIAS UDDIN MONDAL <b>Versus</b> THE STATE OF ASSAM	MR Z ALAM MR. T A RAHMAN MS. S NAZNEEN	PP, ASSAM
43	<a href="#">AB/2241/2024</a> FIXED	MD LITUMON HAQUE @ MUJAHID ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS J SINGPHO	PP, ASSAM

#### **ORDERS**

44	<a href="#">Crl.A./299/2022</a> FIXED	MAHENDRA KALITA <b>Versus</b> MD. RAMJAN ALI	MS. N S THAKURIA MR. G K THAKURIA	MR. M U MONDAL MR. M H BARBHUYAN MR. M R BARBHUIYA
----	--	--	--------------------------------------	--

45	<a href="#">CrI.A./453/2023</a> WITH OFFICE NOTE, LCR 3 FILES, FIXED  <b>WITH</b> <a href="#">I.A.(CrI.)/1194/2023</a> <b>in</b> CrI.A./453/2023	MD. MANIR <b>Versus</b> THE STATE OF ASSAM AND ANR. A	G UDDIN MR. Y SIKDAR P ADHIKARI MR K TALUKDAR	MR N ISLAM MR. S R ISLAM MR. M ALAM PP, ASSAM
46	<a href="#">I.A.(CrI.)/364/2024</a> WITH OFFICE NOTE, LCR 4 FILES, FIXED <b>in</b> CRL.A(J)/40/2024  <b>WITH</b> <a href="#">CRL.A(J)/40/2024</a>	MD MANIR <b>Versus</b> THE STATE OF ASSAM AND ANR. A	G UDDIN MR. Y SIKDAR P ADHIKARI MR K TALUKDAR  MS S MEDHI	MR N ISLAM MR. S R ISLAM MR. M ALAM PP, ASSAM  PP, ASSAM
47	<a href="#">I.A.(CrI.)/742/2024</a> WITH OFFICE NOTE, LCR 4 FILES, FIXED <b>in</b> CrI.A./184/2024  <b>WITH</b> <a href="#">CrI.A./184/2024</a>	DIPU NARZARY <b>Versus</b> THE STATE OF ASSAM ANA ANR.  RABIYAL HUSSAIN @ RABIYAL SK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS S MEDHI  MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	J U AHMED(R-2) MR. R K MUSHAHARY(R-2) MR S A REEYAZ(R-2) PP, ASSAM  PP, ASSAM
		RABIYAL HUSSAIN @ RABIYAL SK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
<b><u>HEARING</u></b>				
48	<a href="#">CrI.A./84/2019</a> WITH LCR 2 FILES, B/O	SRI DHIRAJ SARMA <b>Versus</b> SRI KAKIL NAMASUDRA	MR H K SARMA	MR. S ROY MR R DAS MR R DAS
49	<a href="#">CrI.Rev.P./502/2022</a> WITH LCR 5 FILES, B/O  <b>WITH</b> <a href="#">I.A.(CrI.)/607/2022</a> <b>in</b> CrI.Rev.P./502/2022	ANJAN NATH @ ANJAN KR NATH <b>Versus</b> THE STATE OF ASSAM AND ANR  ANJAN NATH @ ANJAN KR NATH <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARJEE MR. J SARMAH  MR. A BHATTACHARJEE MR. J SARMAH	MR. A BHATTACHARJEE (R-2) PP, ASSAM  PP, ASSAM
50	<a href="#">Review.Pet./51/2023</a> MAC.APP. 368/2017(D/O), WITH LCR 3 FILES	RINKU SINGH @ RINKU KUMARI <b>Versus</b> NEW INDIA ASSURANCE CO LTD.	MR K BHUYAN MR. M U E BHUYAN	MR. S DUTTA MS S MOCHAHARI MR. S DUTTA
51	<a href="#">CrI.A./132/2023</a> WITH LCR 4 FILES, FIXED  <b>WITH</b> <a href="#">I.A.(CrI.)/314/2023</a> <b>in</b> CrI.A./132/2023	SOFIAR RAHMAN @ SOFIOUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.  SOFIAR RAHMAN @ SOFIOUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN  MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	MR J ISLAM (R-2) PP, ASSAM  PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 17/09/2024

-

-----

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024

9)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
10)	J SHARMA	17-09-2024	To	04-10-2024
11)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
12)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024
13)	MR D K DAS	16-09-2024	To	27-09-2024
14)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
15)	MR. D KAKOTI	11-09-2024	To	17-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,17th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[CIVIL BENCH- IV AND V**

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY  
AFTER MOTION MATTERS FOLLOWED BY ORDERS,  
ADMISSION AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2795/2024</a>	ANAR ALI <b>Versus</b> THE STATE OF ASSAM	MR J H SAIKIA	PP, ASSAM
<b>MOTION</b>				
2	<a href="#">WP(C)/4023/2024</a> FIXED	AJOY DUTTA <b>Versus</b> UNION OF INDIA AND 2 ORS.	DR. A SARAF MR P BARUAH MR. G DUTTATRAY MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	DY.S.G.I. SC, INCOME TAX
<b>ORDER (STAY VACATING)</b>				
3	<a href="#">I.A.(Civil)/2048/2024</a> FIXED in <a href="#">WP(C)/3621/2023</a> <b>WITH</b> <a href="#">WP(C)/3621/2023</a>	MESTER ALI PODDAR <b>Versus</b> JAHANARA BEGUM AND ORS  JAHANARA BEGUM AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	A RAHMAN  MRS. S ROY	GA, ASSAM MS. S ROY  GA, ASSAM M DAS (R-5) MR. A RAHMAN (r-4)
4	<b>WITH</b> <a href="#">WP(C)/5527/2023</a>	JAHANARA BEGUM AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S DUTTA MRS. S ROY MR N RAHMAN	GA, ASSAM MR. A RAHMAN SC, REVENUE
<b>ADMISSION</b>				
5	<a href="#">WP(C)/6031/2023</a> PART-HEARD, FIXED	KONPONA HAZARIKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B BARUAH MR U RONGPI	GA, ASSAM SC, REVENUE
6	<a href="#">WP(C)/3678/2024</a> PART-HEARD, FIXED	DIPAK KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOUDHURY R L CHUTIA M INGTI	GA, ASSAM SC, G M D A SC, GMC SC, FOREST

7	<b>WITH</b> <a href="#">WP(C)/2040/2023</a>	ASSAM REAL ESTATE AND INFRASTRUCTURE DEVELOPMENT ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	DR. ASHOK SARAF MR. S CHETIA MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
8	<b>WITH</b> <a href="#">WP(C)/4015/2023</a>	MAZIDA BEGAM AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR M J QUADIR MR S S ISLAM MS S AHMED	SC, HOUSING AND URBAN AFFAIRS SC, FOREST SR, GA, ASSAM SC, GMC
9	<b>WITH</b> <a href="#">WP(C)/4468/2023</a>	NEEL KAMAL HAZARIKA AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR W TERON MS S K GUPTA	GA, ASSAM SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
10	<b>WITH</b> <a href="#">WP(C)/4520/2023</a>	DIPALI KALITA (BARMAN) <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MS. T. PAIT MR W TERON MS S K GUPTA	SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
11	<b>WITH</b> <a href="#">WP(C)/4521/2023</a>	ABHIJEET BHARALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MS. T. PAIT MR W TERON MS S K GUPTA	SC, MINES AND MINERALS GOVT OF ASSAM SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
12	<b>WITH</b> <a href="#">WP(C)/4637/2023</a>	MRIGENDRA NATH SARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MS. T. PAIT MR W TERON MS S K GUPTA	SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
13	<b>WITH</b> <a href="#">WP(C)/4668/2023</a>	JAMAT RELIEF COMMITTEE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED	GA, ASSAM SC, FOREST SC, GMC
14	<b>WITH</b> <a href="#">WP(C)/4857/2023</a>	JENAT MOLLAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR J MOLLAH PETITIONER IN PERSON	GA, ASSAM SC, G M D A SC, GMC SC, FOREST
15	<b>WITH</b> <a href="#">WP(C)/6105/2023</a>	SANGEETA DEVI SIOTIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P K ROYCHOU DHURY MD. A KHAN	GA, ASSAM SC, FOREST SC, GMC
16	<b>WITH</b> <a href="#">WP(C)/6507/2023</a>	RUP SEK HAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR W TERON MS S K GUPTA	GA, ASSAM SC, FOREST SC, GMC
17	<b>WITH</b> <a href="#">WP(C)/6981/2023</a>	KAMESWAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS. F KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, G M D A SC, GMC
18	<b>WITH</b> <a href="#">WP(C)/7410/2023</a>	ANUJ BHAJANKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR J PAYENG MS PRATIMA RABHA MR G TAKU MS A PAYENG	SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC

19	<b>WITH</b> <a href="#">WP(C)/7511/2023</a>	NIJARA DAS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A CHETRY MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM SC, G M D A SC, FOREST
20	<b>WITH</b> <a href="#">WP(C)/35/2024</a>	BHABANI KANTA DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR W TERON MS S K GUPTA	MS. M BARMAN (GA, ASSAM) S. BORA (SC, HOUSING AND URBAN AFFAIRS) I. BORTHAKUR (SC, FOREST & ENVIRONMENT) SC, GMC
21	<b>WITH</b> <a href="#">WP(C)/169/2024</a>	CHANDRA DHAR MALAKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. A K HANNAN	GA, ASSAM SC, FOREST SC, GMC
22	<b>WITH</b> <a href="#">WP(C)/199/2024</a>	MINA RAM BORAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR W TERON MS S K GUPTA	SC, MINES AND MINERALS GOVT OF ASSAM GA, ASSAM SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
23	<b>WITH</b> <a href="#">WP(C)/263/2024</a>	M/S PARASOL ENGINEERING ASSOCIATES <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A SARMA MR D K DEY MR J P CHAUHAN	GA, ASSAM SC, FOREST SC, GMC
24	<b>WITH</b> <a href="#">WP(C)/728/2024</a>	JIBA NATH SARMA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR W TERON MS S K GUPTA	SC, MINES AND MINERALS GOVT OF ASSAM SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
25	<b>WITH</b> <a href="#">WP(C)/1392/2024</a>	YOGENDRA KUMAR PANDEY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR W TERON MS S K GUPTA	SC, MINES AND MINERALS GOVT OF ASSAM SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
26	<b>WITH</b> <a href="#">WP(C)/1657/2024</a>	HARICHARAN DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A BHATTACHARYYA	GA, ASSAM SC, FOREST SC, GMC
27	<b>WITH</b> <a href="#">WP(C)/3212/2024</a>	DHANJYOTI TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S A AHMED MR. F A AHMED C S KAMTHONG MRS. A KHANAM	GA, ASSAM SC, GMC SC, G M D A SC, FOREST
28	<a href="#">WP(C)/3579/2019</a> FIXED	NABADWIP SHIL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. L N DIHINGIA MR. A K SAHU MR. R J SAIKIA	GA, ASSAM MR. A K TALUKDAR (r-3) MR. S ISLAM (r-3) MR. J M A CHOUDHURY MR. K GOGOI MR. A B T HAQUE S. I. KHAN (r-3)
29	<a href="#">WP(C)/5725/2020</a> FIXED	SOFIKUL ISLAM AND 30 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MS F INTAZ MR. M R Z CHOUDHURY	GA, ASSAM SC, REVENUE
30	<a href="#">WP(C)/5884/2021</a> FIXED	SARAWGI PETROLEUM AGENCY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. S NEWAR MR D KHAN	SC, BTC SC, P H E

31	<a href="#">WP(C)/753/2023</a> CAVT. NO.14602/022, FIXED	MEGHMALLAR ESTATES AND SERVICES PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R J DAS MR. D J DAS MR. RANGON CHOUDHURY N GAUTAM	MR. R BORPUJARI (r-6) MR. B GOGOI (R-6) MR. B D DEKA MR A BHATRA SC, GDD FOR CAVEATOR SC, G M D A SC, GMC
32	<a href="#">WP(C)/5499/2023</a> FIXED	DULAL UDDIN AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MR. A RAHMAN MS S A KHALIFA	GA, ASSAM SC, REVENUE
<b>BAIL HEARING</b>				
33	<a href="#">AB/1602/2024</a> FIXED	BABUL SK @ BABU <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J AHMED MRS M DAS MS M DAS	MS. T SOM(R-2) MR H DAS(R-2) PP, ASSAM
34	<b>WITH</b> <a href="#">AB/1170/2024</a>	ABDUL AUDUT SARKER @ AUDUT SARKER <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J AHMED MS M DAS	PP, ASSAM
<b>ORDERS</b>				
35	<a href="#">WP(C)/3295/2020</a> FIXED	FAIJUL HUSSAIN AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. U J SAIKIA MR. R SAIKIA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
36	<a href="#">Cont.Cas(C)/2/2024</a> FIXED	TURESWAR SAIKIA AND 4 ORS. <b>Versus</b> PABANKUMAR BORTHAKUR AND ORS.	MS. D SONOWAL	MR. R BORPUJARI (R-5) MS. R DEKA(R-7) MR. G PEGU (r-3) MS. M DEVI (r-1 ) MR. A DAS (r-1) MR. A BHATTACHARYYA (R-5) MR R M DAS MR. S DUTTA (R-5) MR. C SHARMA(R-7) D JAIN(R-7) SC, WATER RESOURCE GA, ASSAM
37	<a href="#">MC/58/2024</a> FIXED, IN WP(C)/4102/2022 (D/O) in WP(C)/4102/2022	MANOWAR HUSSAIN SAIKIA <b>Versus</b> MD. NABI HUSSAIN AND 3 ORS	MR. M H SAIKIA MR. M H SAIKIA	GA, ASSAM
<b>HEARING</b>				
38	<a href="#">WP(C)/4787/2019</a> WITH LCR	JOSHAN ALI SARKAR @ AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR D KALITA MR A K SHARMA	MR G P BHOWMIK MR. S K GHOSH (R-3&4) MS F AHMED (R-3,4) MS M KALITA SC, REVENUE
39	<a href="#">WP(C)/4901/2021</a> CAVT. NO.06002/021, FIXED	M/S SUPERLITE ACC BLOCKS INDUSTRY <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR. N BHARALI MS G Gayan	MR S DUTTA (R-11) GA, ASSAM MR. N N B CHOUDHURY MR A CHOWDHURY (R5) SC, APDCL MR. S BORA (R-10) MR. N SARKAR MR. S DUTTA (R-11) MR P K BASU MR N M DEKA SC, INDUSTRIES AND COMMERCE FOR CAVEATOR SC, PNB ASSTT.S.G.I. SC, REVENUE

WITH  
[I.A.\(Civil\)/2344/2021](#)  
in WP(C)/4901/2021

SMTI SOBITA RONGPHARPI  
**Versus**  
M/S SUPERLITE ACC BLOCKS AND 11  
ORS.

MR. N N B CHOUDHURY  
MR. N SARKAR  
MR P K BASU  
MR N M DEKA

GA, ASSAM  
SC, APDCL  
MS G Gayan  
SC, INDUSTRIES AND  
COMMERCE  
ASSTT.S.G.I.  
SC, PNB  
SC, REVENUE

WITH  
[I.A.\(Civil\)/2345/2021](#)  
in WP(C)/4901/2021

SMTI. SOBITA RONGPHARPI  
**Versus**  
M/S SUPERLITE ACC BLOCKS AND 11  
ORS.

MR. N N B CHOUDHURY  
MR. N SARKAR  
MR P K BASU  
MR N M DEKA

GA, ASSAM  
SC, APDCL  
MS G Gayan  
SC, INDUSTRIES AND  
COMMERCE  
SC, REVENUE  
SC, PNB  
ASSTT.S.G.I.

WITH  
[I.A.\(Civil\)/1181/2023](#)  
in WP(C)/4901/2021

M/S SUPERLITE ACC BLOCKS INDUSTRY  
**Versus**  
THE STATE OF ASSAM AND 12 ORS

MR. K N CHOUDHURY  
MR. N BHARALI

GA, ASSAM  
SC, APDCL  
SC, INDUSTRIES AND  
COMMERCE  
SC, PCB  
SC, REVENUE  
SC, PNB

40 [WP\(C\)/5196/2022](#)

KARTICK SAIKIA AND 2 ORS.  
**Versus**  
THE STATE OF WEST BENGAL AND 2  
ORS.

MR. T J MAHANTA  
MR. A BORUA

GA, ASSAM  
MR B DEB (R1)  
MR B S DEKA (R1)

41 [WP\(C\)/441/2023](#)

ABDUR RAZZAQUE BHUYAN  
**Versus**  
THE UNION OF INDIA AND 3 ORS

MR H DAS  
MR. JUNM LASKAR  
MR K UDDIN  
MR K UDDIN  
MR. M A I HUSSAIN  
MR. S H ZAMAN  
MS. A. BORAH  
MR N A MAZARBHUIYA  
MRS. J BEGUM  
MR S ABDULLAH

DY.S.G.I.  
SC, TRANSPORT

42 [WP\(C\)/1227/2023](#)

M/S RADHIKA EXPRESS SERVICE  
**Versus**  
THE STATE OF ASSAM AND 3 ORS

MR. U K NAIR  
MR D DEKA  
MR. A BORO  
MR A CHAKRABORTY

MR. I CHOUDHURY (R-4)  
MR. S BISWAKARMA (R-4)  
MS G DAS (R-4)  
MR T DAS (R-4)  
R. CHAUHAN (R-4)  
SC, ATP AND PC LTD.  
SC, EDU

=====

LEAVE NOTE OF ADVOCATES FOR 17/09/2024

-

-----

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
10)	J SHARMA	17-09-2024	To	04-10-2024
11)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
12)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024
13)	MR D K DAS	16-09-2024	To	27-09-2024



14)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
15)	MR. D KAKOTI	11-09-2024	To	17-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,17th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2794/2024</a>	AFJAL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
2	<a href="#">Bail Appln./2799/2024</a>	MD SALIM KHAN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MD A RAHMAN MS. A KHATUN	PP, ASSAM
<b>MOTION</b>				
3	<a href="#">Crl.Rev.P./355/2024</a>	MORSHIDA BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
4	<a href="#">Crl.Rev.P./356/2024</a>	ASHRAFUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M Z SHAH MD P RAHMAN	PP, ASSAM
5	<a href="#">AB/2399/2024</a> FIXED	DR PRANJAL DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM	M PATHAK MS. A BARMAN MR. T ALI	PP, ASSAM
6	<a href="#">AB/2455/2024</a>	RAFIKUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
7	<a href="#">AB/2457/2024</a>	DR DIGANTA BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. P DUTTA	PP, ASSAM
<b>ADMISSION</b>				
8	<a href="#">Crl.Pet./312/2024</a> WITH LCR 1 FILE, FIXED	SMT RUMI BORA <b>Versus</b> M/S THE GENERAL FIBER DEALERS PVT LTD AND ANR (H)	MR. R A CHOUDHURY	MR. A K SAHEWALLA.(R-1) MR. W SHARMA.(R-1) MR D GOSWAMI.(R-1) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/628/2024</a> <b>in</b> Crl.Pet./312/2024	M/S THE GENERAL FIBER DEALERS PVT LTD AND ANR <b>Versus</b> SMT RUMI BORA	MR. A K SAHEWALLA MR. W SHARMA.(R-1)	PP, ASSAM
9	<a href="#">Crl.Pet./370/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	PANKAJ DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR T KALITA J DASGUPTA	MR. S C KEYAL (r-2) PP, ASSAM

**BAIL HEARING (BA)**

10	<a href="#">Bail Appln./3144/2023</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SAFIK MIAH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N J GOGOI M.A. BEGUM	PP, ASSAM
11	<a href="#">Bail Appln./1214/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	DIPEN DAS @ DEBESWAR DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S MUNIR	MR. P THAKURIA (R-2) G. DAS (R-2) S MEDHI (R-2) PP, ASSAM
12	<a href="#">Bail Appln./1423/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	HABIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S MUNIR	PP, ASSAM
13	<a href="#">Bail Appln./1926/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	PREM GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. R SEKHAR A BORMAN	PP, ASSAM
14	<b>WITH</b> <a href="#">Bail Appln./1932/2024</a>	JHON PATIR <b>Versus</b> THE STATE OF ASSAM	MR. B PHUKAN MR. P K GOGOI	PP, ASSAM
15	<a href="#">Bail Appln./2353/2024</a> WITH OFFICE NOTE, FIXED	ROVI ROI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. C K NATH(INFORMANT) MR. S MUNIR(INFORMANT) PP, ASSAM
16	<a href="#">Bail Appln./2493/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	ASHOK MISTRY @ ASHOK MISTRI <b>Versus</b> THE STATE OF ASSAM AND ANR	L K BORAH MR. B.J. BRAHMA	MR. S S S RAHMAN (R-2) MR. M R SODIAL (R-2) MS S Z HAYAT (R-2) PP, ASSAM
17	<a href="#">Bail Appln./2511/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RUHUL AMIN @ RAHUL AMIN @ RAHUL ALI <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MR N JAMAL	PP, ASSAM
18	<a href="#">Bail Appln./2649/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NUR ALOM @ MANGLU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S AHMED MS. M. KHATUN MS N AKTAR	PP, ASSAM
<b>BAIL HEARING</b>				
19	<a href="#">AB/4110/2023</a> FIXED	BIMAL BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
20	<a href="#">AB/729/2024</a>	MONOWARA BEGUM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A K SHARMA MRS. N DEKA	PP, ASSAM
21	<b>WITH</b> <a href="#">AB/314/2024</a>	MONOWARA BEGUM AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A K SHARMA MRS. N DEKA	PP, ASSAM
22	<a href="#">AB/923/2024</a> FIXED	HEMANTA KR. GOGOI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS J U AHMED A SAIKIA MR. R K MUSHAHARY MR S A REEYAZ	PP, ASSAM
23	<a href="#">AB/1331/2024</a> FIXED	IMTIYAZ KHAN <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY	PP, ASSAM
24	<a href="#">AB/1998/2024</a> FIXED	SWAPAN EAKA <b>Versus</b> THE STATE OF ASSAM	MR. B PHUKAN MR. P K GOGOI	PP, ASSAM
25	<a href="#">AB/2013/2024</a> FIXED	SHAJAHAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MS A DAS MS. L WANGSA	PP, ASSAM
26	<a href="#">AB/2014/2024</a> FIXED	HIMAKSHI KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MS. NANDITA DEVI MR D MEDHI MS. P. NAIDING MR P SONOWAL	PP, ASSAM

27	<a href="#">AB/2064/2024</a> FIXED	MD NAKIBUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	
28	<a href="#">AB/2196/2024</a> WITH OFFICE NOTE, FIXED	NANDA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. A HUSSAIN MR R ISLAM S PAUL MR. A H MOLLAH	PP, ASSAM
29	<a href="#">AB/2236/2024</a> FIXED	JAHANGIR ALOM <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MR. R ISLAM N. UDDIN	PP, ASSAM
30	<a href="#">AB/2258/2024</a> FIXED	CHADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
31	<a href="#">AB/2339/2024</a> WITH OFFICE NOTE, FIXED	HANIF ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S RAHMAN MR S KHOOND MS. S PHUKAN MS L MISHRA	PP, ASSAM
32	<a href="#">AB/2350/2024</a> FIXED	AJJUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
33	<a href="#">AB/2353/2024</a> FIXED	OMAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
34	<a href="#">AB/2374/2024</a> FIXED	SONABOR ALI <b>Versus</b> THE STATE OF ASSAM	MR. J A AHMED MR. K M HASSAN	PP, ASSAM

#### **ORDERS**

35	<a href="#">Crl.A./39/2024</a> WITH OFFICE NOTE, LCR 4 FILES, B/O	JOHIRUL ISLAM @ JOHIRUL HOQUE @ BABU <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/166/2024</a> <b>in</b> Crl.A./39/2024	JOHIRUL ISLAM @ JOHIRUL HOQUE @ BABU <b>Versus</b> THE STATE OF ASSAM.	MR SARFRAZ NAWAZ	PP, ASSAM
36	<a href="#">Crl.Pet./555/2024</a> FIXED	KRISHNA KUMAR SUREKA <b>Versus</b> DILIP SAHA	MR. L TALUKDAR MR. A PARVEZ MR H TALUKDAR	
37	<a href="#">Crl.Pet./1003/2024</a> FIXED	RATAN MECH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P BORA MR. M A I HUSSAIN N ISLAM MR. S. ALOM	PP, ASSAM

#### **HEARING**

38	<a href="#">Crl.Rev.P./303/2019</a> (AS FIRST ITEM), LCR 2 FILES, FIXED	MUKESH BORA <b>Versus</b> ANKITA NATH	MRS M D CHOWDHURY MS. R K SAINI	MS N HASSAN (LEGAL AID COUNSEL)
39	<a href="#">Crl.Pet./44/2022</a> WITH LCR 1 FILE(SCANNED COPY)	NIBRITY DASGUPTA AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR A DASGUPTA MS. A S BAIDYA MR K BISWAKARMA MS B DEVI	MR G SAHEWALLA (R-2) MR G N SAHEWALLA (r- 3,4) MR M SAHEWALLA (R-2) MR M SAHEWALLA (R-2) MR H K SARMA (R-2) MR H K SARMA (R-2) MS T J SAHEWALLA (R-2) MS T J SAHEWALLA (R-2) ASSTT.S.G.I.
40	<a href="#">I.A.(Crl.)/368/2022</a> WITH LCR 4 FILES, P.B.-1, FIXED <b>in</b> Crl.A./144/2022 <b>WITH</b> <a href="#">Crl.A./144/2022</a>	TAPAN KACHARI <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MS. S KAKATI MR. A HASAN	MR J DAS (LEGAL-AI- -COUNSEL FOR R-2) PP, ASSAM
		TAPAN KACHARI <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MS. S KAKATI MR. A HASAN	MR J DAS (LEGAL-AI- -COUNSEL FOR R-2) PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 17/09/2024

-

-----

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
10)	J SHARMA	17-09-2024	To	04-10-2024
11)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
12)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024
13)	MR D K DAS	16-09-2024	To	27-09-2024
14)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
15)	MR. D KAKOTI	11-09-2024	To	17-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Tuesday,17th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 22

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2728/2024</a>	BIPIN CH DAS <b>Versus</b> THE STATE OF ASSAM	MR. K SINGHA MS. B BORO M DEVI	PP, ASSAM
2	<a href="#">Bail Appln./2730/2024</a>	KHODEJA KHATUN @ KHATEZA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR S KHOUND	PP, ASSAM
3	<a href="#">Bail Appln./2802/2024</a>	AHMEDUR RAHMAN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS K BORAH MR S DUTTA	PP, ASSAM
<b>BAIL HEARING</b>				
4	<a href="#">AB/2169/2024</a> FIXED	MD BAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
<b>ORDERS</b>				
5	<a href="#">I.A.(CrI.)/623/2024</a> BA 2011/2024(D/O) in Bail Appln./2011/2024	ELISAR PYNGROPE @ ELISAR POINGROPE <b>Versus</b> THE STATE OF ASSAM	A. K. KANU	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 17/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
10)	J SHARMA	17-09-2024	To	04-10-2024
11)	MR. Y S MANNAN	16-09-2024	To	20-09-2024

12)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024
13)	MR D K DAS	16-09-2024	To	27-09-2024
14)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
15)	MR. D KAKOTI	11-09-2024	To	17-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

### [ For Tuesday,17th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 24

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">CRP/184/2023</a> CAVT. NO.09762/023, FIXED	HEMALATA DUTTA <b>Versus</b> DR. LOHIT KUMAR KALITA	MR. N DHAR MR. B K SEN MR F HAQUE MR A HUSSAIN N HASAN	MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP FOR CAVEATOR
<b>BAIL HEARING</b>				
2	<a href="#">AB/1840/2024</a> FIXED	SANJU KUMAR CHETRY <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
<b>ORDERS</b>				
3	<a href="#">SAO/3/2010</a> FIXED	SMTI. ILLA DEVI CHAKRABORTY and 9 ORS, <b>Versus</b> ON THE DEATH OF RAJAT BARUAH, HIS LEGAL HEIRS SULOCHANA DEVI AND ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA
4	<a href="#">CRP/80/2024</a> FIXED	RANJIT DAS <b>Versus</b> ANUPAMA DAS AND ANR	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	MR. K K DEY (R-1,2)
5	<a href="#">I.A.(Civil)/1539/2024</a> B/O in MACApp./532/2019	SRI RABINDRA NATH DAS, <b>Versus</b> UNITED INDIA INSURANCE COMPANY LIMITED	MR. M HUSSAIN	MR. B J MUKHERJEE
	<b>WITH</b> <a href="#">MACApp./532/2019</a>	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> SRI RABINDRA NATH DAS AND 2 ORS	MR H BURAGOHAIN MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE	MR. M HUSSAIN
6	<a href="#">I.A.(Civil)/2232/2024</a> FIXED in FAO/5627/2024	ABU KALAM@ ABUL KALAM KALITA <b>Versus</b> SALEEM A AND 2 ORS	MR D MONDAL	
	<b>WITH</b> <a href="#">FAO/5627/2024</a> (Filing Number)	ABU KALAM@ ABUL KALAM KALITA <b>Versus</b> SALEEM A AND 2 ORS	MR D MONDAL	



7	<a href="#">I.A.(Civil)/2238/2024</a> FIXED in MACApp./7601/2024  <b>WITH</b> <a href="#">MACApp./7601/2024</a> (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. <b>Versus</b> GITA BARMAN AND 4 ORS.  CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD <b>Versus</b> GITA BARMAN AND 4 ORS B  <b>HEARING</b>	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR  MR. R GOSWAMI
8	<a href="#">MACApp./112/2023</a> PART-HEARD, WITH LCR, FIXED  <b>WITH</b> <a href="#">I.A.(Civil)/1989/2023</a> in MACApp./112/2023	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI SULEKHA DAS AND 2 ORS (B)  SMTI SULEKHA DAS AND ANR <b>Versus</b> THE NATIONAL INSURANCE COMPANY LIMITED	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA  MR. A SHAKIL  MS. R D MOZUMDAR
9	<a href="#">RFA/88/2016</a> WITH LCR, FIXED  <b>WITH</b> <a href="#">I.A.(Civil)/2892/2023</a> in RFA/88/2016	ROBINDRA PRASAD DUTTA@ ROBIN DUTTA <b>Versus</b> SRI MRINAL KANTA SARMA  SRI MRINAL KANTA SARMA <b>Versus</b> ROBINDRA PRASAD DUTTA@ ROBIN DUTTA	MR.M K CHOUDHURY MR.A BARKATAKI MS.A CHOUDHURY MR.N BARUAH MRP BHARDWAJ  MS. S CHAKRAVARTY MR. M K CHOUDHURY
10	<a href="#">MFA/177/2017</a> WITH LCR	SMTI JAYANTI DAS <b>Versus</b> THE UNION OF INDIA	MR. S CHAUHAN MR. M A SHEIKH MR.M RAHMAN MR.M HOSSAIN MR. P MAZUMDER MR N ALAM M. BORUAH  C.G.C. MR. B SARMA SC, NF RLY
11	<a href="#">RFA/55/2018</a> WITH LCR	DEVENDRA KUMAR SETHIA <b>Versus</b> AIRPORT AUTHORITY OF INDIA AND 3 ORS	MR. P KHATANIANR MR. A DAS MR D KALITA MR. R K AGARWALA  SC, A A I
12	<a href="#">RFA/26/2019</a> CAVT. NO.0058/2019 WITH LCR	M/S JUPITER REAL ESTATE PVT LTD AND ANR <b>Versus</b> UNION OF INDIA AND 3 ORS	MR K K MAHANTA MR. R K BHUYAN MR. B CHAKRABORTY MR K L GUPTA MR. K SINGHA MR. S G BHATTACHARJEE MR. M KASHYAP MR. A SALAMUDDIN  GA, ASSAM MR. B SARMAH MR. B SARMA MR. B SARMA SC, NF RLY FOR CAVEATOR
13	<b>WITH</b> <a href="#">RFA/25/2019</a>  CAVT. NO. 0058/2019  <b>WITH</b> <a href="#">I.A.(Civil)/774/2019</a> in RFA/25/2019	M/S JUPITER REAL ESTATE PVT LTD AND ANR <b>Versus</b> UNION OF INDIA AND 3 ORS  M/S JUPITER REAL ESTATE PVT LTD AND ANR <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. R K BHUYAN MR. B CHAKRABORTY MR K L GUPTA MR. S G BHATTACHARJEE MR. M KASHYAP  MR K L GUPTA MR. S G BHATTACHARJEE  GA, ASSAM MR. B SARMAH SC, NF RLY FOR CAVEATOR
14	<a href="#">FAO/42/2019</a> CAVT. NO.0838/2019 WITH LCR	CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS <b>Versus</b> ASSAM DRUG DEALER ASSOCIATION (ADDA) AND 4 ORS.	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MS. N BORDOLOI MR. A PHUKAN  MR. K N CHOUDHURY MR S BHARALI MS. S PARVEEN MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG

	<b>WITH</b> <a href="#">I.A.(Civil)/537/2020</a> in FAO/42/2019	ASSAM DRUG DEALER ASSOCIATION(ADDA) <b>Versus</b> CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR S BHARALI MR. A CHAMUAH MR. N K NEOG	MR. R BORPUJARI
	<b>WITH</b> <a href="#">I.A.(Civil)/2848/2022</a> in FAO/42/2019	ASSAM DRUG DEALER ASSOCIATION (ADDA) <b>Versus</b> CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. N K NEOG	MR. N UPADHAYAY MR. R BORPUJARI
15	<b>WITH</b> <a href="#">FAO/41/2019</a>  CAVT. NO. 0839/2019	ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD), <b>Versus</b> ASSAM DRUG DEALER ASSOCIATION AND ANR	MR. D BARUAH MS. N UPADHYAY	MR. K N CHOUDHURY MR S BHARALI MS. S PARVEEN (R-2) MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
	<b>WITH</b> <a href="#">I.A.(Civil)/594/2020</a> in FAO/41/2019	ASSAM DRUG DEALER ASSOCIATION AND ANR <b>Versus</b> ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD),	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. N K NEOG	MR D BARUAH
16	<a href="#">MACApp./180/2019</a> WITH LCR, FIXED	M/S. BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. DHANALATA MECH AND 10 ORS.	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	MS. R D MOZUMDAR MR. P J SAIKIA MS. C MOZUMDAR MR. S P SHARMA FOR CAVEATOR
17	<b>WITH</b> <a href="#">MACApp./10/2019</a>	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI NABAMI BASUMATARY AND 6 ORS	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	MS. R D MOZUMDAR (R6) MR. P J SAIKIA MS. M KECHII MS. C MOZUMDAR (R6) MR. S P SHARMA (R6) FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/59/2019</a> in MACApp./10/2019	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI NABAMI BASUMATARY AND 6 ORS	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	MR. P J SAIKIA MS. M KECHII FOR CAVEATOR
18	<a href="#">MACApp./373/2019</a> WITH LCR, FIXED	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI SUFIYA KHATUN AND 5 ORS	MR. P HAZARIKA MR A BARMAN MR. P K MUNIR MS. P DAS	DR. B AHMED MR. N HAQUE MR. A GONI MR. S R BARBHUIYA MR. M HUSSAIN MR. M ALI
19	<a href="#">CRP(IO)/23/2023</a> FIXED	MADAN URANG AND 3 ORS. <b>Versus</b> BABUL PATGIRI	MR R SENSUA MR D BORAH M. A. OASIS	MR. A K GUPTA MR. R S MISHRA
20	<a href="#">MFA/16/2024</a> WITH LCR	NEW INDIA ASSRANCE COMPANY LTD. <b>Versus</b> MALLIKA SULTANA AND 5 ORS H	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR F A LASKAR MR. D H MOZUMDER (r- 1,4,5,6)
	<b>WITH</b> <a href="#">I.A.(Civil)/613/2024</a> in MFA/16/2024	NEW INDIA ASSRANCE COMPANY LTD. <b>Versus</b> MALLIKA SULTANA AND 5 ORS H	MS. P BORTHAKUR	SC, SEC. EDU.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 17/09/2024

-

-----

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
10)	J SHARMA	17-09-2024	To	04-10-2024
11)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
12)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024
13)	MR D K DAS	16-09-2024	To	27-09-2024
14)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
15)	MR. D KAKOTI	11-09-2024	To	17-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

### [ For Tuesday,17th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 26

[THIS BENCH WILL SIT AT 10:30 AM AND WILL RISE AS SOON AS THE DIVISION BENCH OF HONOURABLE THE CHIEF JUSTICE AND HONOURABLE MR. JUSTICE D. BARUAH RISES AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH-I, IF REQUIRED]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>			
1 <a href="#">WP(C)/27/2015</a>	DIPEN HAZARIKA <b>Versus</b> STATE BANK OF INDIA and 8 ORS	MR. P K BORAH MR.A J RAJKHOWA MR.S BORTHAKUR MR.U S BORA	MR.L TALUKDAR(R-1) MS.M DASR-1 MR.B DAS(R-1) MS.N DAS(R-1)
2 <a href="#">WP(C)/911/2015</a>	JAYANTA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.R PHUKAN	GA, ASSAM1-4
3 <a href="#">WP(C)/6385/2015</a>	MOTILAL TALUKDAR and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR.S K GOSWAMI MR.N BARMAN	MR D K DAS MR.D K DAS(R- 6-9 & 12)(R- 8,9&12)(R-4) MR. R. DHAR (R- 2 & 3) MR.M HUSSAIN(R- 6-9 & 12)(R- 8,9&12)(R-4) MR H BETALA MR C KUMAR MRH BETALAR- 6-9 and 12R- 8,9and12 SC, IRRIGATION(R-1,2) GA, ASSAM(R1 &2)
4 <a href="#">WP(C)/7035/2015</a>	BHAGIRAT PATOWARY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR.S C BISWAS MS.J BORAH MR. S BISWAS MDE AHMED	
5 <a href="#">WP(C)/7232/2015</a>	NABAJYOTI SARMA <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. 3 ORS.	MS. A K CHOUDHURY MR. M CHOUDHURY MR. D CHOUDHURY MR. T ALI MR. S N KRISHNATRAYA	MR. S DUTTA (SR. COUNSEL, (R-1 to R-4)) DR. B AHMED(R-1 to R-4) MR SISHIR DUTTA MR. A SAHAD(R-1 to R-4) MR. J B SAIKIA(R-1 to R-4) MS M BORCHETIYA MR. S DUTTA MR. D HALOI(R-1 to R-4)
6 <a href="#">WP(C)/7273/2015</a>	SUBHASH CH. BEZBARUA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.P P DUTTA MR.A BARUA MR.A BHATTACHARYA	GA, ASSAM MR.S K MEDHI SC, GHC

7	<a href="#">WP(C)/7315/2015</a>	NILOTPAL DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MD. B ISLAM MR.S D SARMA MR.K CHOUDHURY MR. A A MONDAL MR S HUSSAIN	GA, ASSAM
8	<a href="#">WP(C)/7349/2015</a>	BANESWAR MIRDHA <b>Versus</b> ASSAM GRAMIN VIKASH BANK and 3 ORS.	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.A ADHIKARY MS.D SHARMA MR.B KUMAR	MS.N MODI(R-1, 3 & 4) MR.S DUTTAR-1,3 and 4 MR.C SHARMA(R-1, 3 & 4) MR.SIDHANT DUTTA(R-1, 3 & 4)
9	<a href="#">WP(C)/7558/2015</a>	PRADIP SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.B GOSWAMI MR. P N GOSWAMI MS. M D BORAH MS.S CHUTIA	GA, ASSAM
10	<a href="#">WP(C)/7581/2015</a>	CHAKIRAM SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D C BORAH MR. D BARMAN MR. K LAHKAR	SC, FINANCE SC, IRRIGATION DEPT.
11	<a href="#">WP(C)/7917/2015</a>	PINKUMONI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.M CHANDA MR.S CHOUDHURY MR.A K DAS MS.U DUTTA	MR C BARUAH (SC, APSC) MS. N S DEORI, SC, CO OP MR.B SINHA SC, PERSONNEL DEPT.
<b>HEARING</b>				
12	<a href="#">WP(C)/644/2022</a>	MD. ABU SHAHID <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, P AND R.D. GA, ASSAM
13	<a href="#">WP(C)/2232/2023</a>	JADAB CHANDRA NATH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. R MAJUMDAR MR. B CHOWDHURY MR N AHMED MS. S DEVI	SC, FOREST

=====

=====

LEAVE NOTE OF ADVOCATES FOR 17/09/2024

-

-----

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
10)	J SHARMA	17-09-2024	To	04-10-2024
11)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
12)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024
13)	MR D K DAS	16-09-2024	To	27-09-2024
14)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
15)	MR. D KAKOTI	11-09-2024	To	17-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,17th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 27**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/661/2020</a> FIXED	KAMOLESH DAS AND 10 ORS. <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR. B HUSSAIN MR. L R MAZUMDER (P-1,2,8,10) MR. A T SIKDER MR. A Z AHMED (P-1,2,8,10) MR. S ALIM MR. A H AHMED	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
2	<b>WITH</b> <a href="#">WP(C)/7189/2015</a>	SMT. UPAMA NATH and 16 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR.B AHMED MR.N HAQUE MR. S ALIM MR. S ALIM MR. B HUSSAIN MRK UDDIN MR.M HUSSAIN DR. C R BORUAH DR. C R BORUAH	GA, ASSAM(R-3,5) SC, HEALTH(R-1,2,4)
	<b>WITH</b> <a href="#">I.A.(Civil)/2302/2023</a> in <a href="#">WP(C)/7189/2015</a>	RAJU BASFORE and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S ALIM	GA, ASSAM SC, HEALTH
3	<b>WITH</b> <a href="#">WP(C)/654/2020</a>	MOFIZUL HOQUE <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR. B HUSSAIN MR. A T SIKDER MR. S ALIM MR. A H AHMED	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
4	<b>WITH</b> <a href="#">WP(C)/2188/2021</a>	SHIMA AHMED <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
5	<a href="#">WP(C)/6946/2022</a> FIXED	JHARNA RANI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM SC, AG MR. S K MEDHI (R-4) SC, GAD
6	<a href="#">WP(C)/7710/2022</a> FIXED	DEBAZEET DEB RAY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA B B HUSSAIN	SC, PWD
7	<a href="#">WP(C)/8043/2022</a> FIXED	LOMBIT KONWAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MR. P P DUTTA MS P SARMA	SC, TRANSPORT SC, O I L

8	<a href="#">WP(C)/2593/2023</a> FIXED	SANDEEP BHARALI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MS S MEDHI MR B M DEKA MS D MAHANTA	SC, AG (A AND E) GA, ASSAM SC, HEALTH SC. MEDICAL SC, FINANCE
9	<a href="#">WP(C)/6728/2023</a> FIXED	SYEDA ASMIRA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR G R A MOTTAQUEE	GA, ASSAM SC, AG MR. M H LASKAR M. HOSSAIN (r-7,8) MD M ISLAM SC, FINANCE
10	<a href="#">WP(C)/1402/2024</a> B/O	DR. DHRUBA JYOTI CHETIA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM	MR. A K DUTTA(R-1,2,3) MR. S SUTRADHAR(R-5,6) DY.S.G.I.
11	<a href="#">WP(C)/1630/2024</a> B/O	MANABJYOTI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR A K DAS MR A.SARKAR MS J AKTAR	GA, ASSAM

**ORDERS**

12	<a href="#">Cont.Cas(C)/155/2023</a> B/O	DR. BHABEN CHOUDHURY <b>Versus</b> A. L. CHOUDHURY AND ANR	DR. B AHMED MR. A K AZAD MR A U AHMED MS. H SARMA
----	---	--	--

**HEARING**

13	<a href="#">WP(C)/2956/2022</a> CAVT. NO.04662/022, PART-HEARD	CITY MONTESSORI HIGH SCHOOL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. M DUTTA MS S DEV	MR. K N CHOUDHURY, SR. ADV (R-8 & 9) GA, ASSAM MR. J DEKA (R-6) MR. S K GHOSH MR. T K BHUYAN (R-6) MR. N GAUTAM (R-8 & 9) MS. R M DEKA (R-8 & 9) FOR CAVEATOR ASSTT.S.G.I. SC, REVENUE
----	--	--	-------------------------	--

**WITH**

[I.A.\(Civil\)/2123/2022](#)  
in WP(C)/2956/2022

14	<a href="#">WP(C)/3120/2015</a>	CITY MONTESSORI HIGH SCHOOL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M DUTTA MS S DEV	GA, ASSAM GA, ASSAM MR. S K GHOSH MRS. A GAYAN (R-5)  SC, GMC SC, REVENUE
15	<a href="#">WP(C)/1064/2016</a> CAVT. NO.& 218//16	ANNET KUMAR <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.R MAJUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH MR.M KALITA MS.R DUTTA	C.G.C. MRS. A GAYAN MRS.A DASS ASSTT.S.G.I.
15	<a href="#">WP(C)/1064/2016</a> CAVT. NO.& 218//16	SMTI. MOUCHUMI KALITA <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR S S DEY MR. M NATH MR. A BHATTACHARJEE MR. D P BORAH MR. A ROY	MR. Y DOLOI (R- 1-5) MR. S K MEDHI (R-10,11&13) MR. Y S MANNAN MR. A DAS MS. M BORDOLOI(R- 8&9,12&14) MR. A DAS(R-8&9,12&14) MR. N SARMAH (R-8&9, 12&14) MR. J DAS (R-10,11&13) MR. J ROY (R-8&9,12&14) MR. S DUTTA(R-10,11&13) MR. S G BHATTACHARJEE(R- 10,11&13) SC, PWD (NH) ADDL. AG, ASSAM FOR CAVEATOR

16	<b>WITH</b> <a href="#">WP(C)/5474/2014</a>	SHANTANU BAROOAH and 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A K AZAD	MR.Y DOLOI(R- 1-5) SC, PWD ADDL. AG, ASSAM
17	<b>WITH</b> <a href="#">WP(C)/1093/2016</a>  CAVT. NO. 180/16	SHANTANU BAROOAH and 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. M K CHOUDHURY MR. N HOQUE MR K UDDIN MR. A K AZAD MR. A U AHMED	MR. Y DOLOI (R- 1-4 & 6)(R-- -5) MRS. M BORAH FOR CAVEATOR ADDL. AG, ASSAM SC, PWD (ROADS)
	<b>WITH</b> <a href="#">I.A.(Civil)/1982/2016</a> <b>in</b> WP(C)/1093/2016	SHANTANU BAROOAH and 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR.B AHMED MR.M K CHOUDHURY MR.N HOQUE MRK UDDIN MR.A K AZAD MR.A U AHMED	MRS.M BORAH SC, PWD (ROADS) FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/2277/2021</a> <b>in</b> WP(C)/1093/2016	SHRI SHANTANU BAROOAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM SC, PWD
18	<a href="#">WP(C)/6221/2016</a>	MD. ASHIMUDDIN KHAN and 35 ORS <b>Versus</b> THE UNION OF INDIA and 11 ORS	MR.K SARMA MR.D DAS MR.R RAHMAN MS.K M SARMA	GA, ASSAM ASSTT.S.G.I. SC, FINANCE
19	<b>WITH</b> <a href="#">WP(C)/2457/2016</a>	LANKESWAR DEKA and 235 ORS <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.U K NAIR MR.A CHETRY MSW YHOSHII MR.M P SARMA	GA, ASSAM(R2,4) C.G.C. MR. B SARMA ASSTT.S.G.I.(R1) SC, FINANCE(R3)
20	<a href="#">WP(C)/5232/2017</a> FIXED	BIREN CHANDRA BARUAH <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.G UZIR MR.S M BARUAH MR.M SAIKIA MS.H DAS	SC, CO-OP. GA, ASSAM MR A KALITA(SC, INDUSTRIES AND COMMERCE) MRSA VERMA SC, FINANCE DEPTT. MR.B AHMED
21	<a href="#">WP(C)/4038/2018</a> FIXED	EX-CT/GD NO. 031520548 NILAM CHAND DAIMARI <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS C MEDHI MR. S NATH MR R DHAR MR. A BHATTACHARYA	MRS. R DEVI ASSTT.S.G.I.
22	<a href="#">WP(C)/6914/2018</a> FIXED	AJIT BEZBARUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. P BARMAN (BORKAKOTI) MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MR. V KUMAR	MR. N. GOSWAMI, (GA, ASSAM) ASSTT.S.G.I.
23	<a href="#">WP(C)/3710/2019</a> FIXED	C. H. GOVINDA <b>Versus</b> THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR C BARUAH MR. B BARUAH	MR S N SARMA SENIOR ADVOCATE MR A SARMA MR. M HUSSAIN MR. K KALITA SC, I O C
24	<b>WITH</b> <a href="#">WP(C)/3719/2019</a>	KAMALAKSHA DUTTA AND ANR. <b>Versus</b> THE INDIAN OIL CORPORATION AND 4 ORS.	MR. B BARUAH MS. R R BARUAH MS P BATHARI MS S HASNU MR. C BARUAH	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA SC, OIL
25	<b>WITH</b> <a href="#">WP(C)/4349/2019</a>	KISHAN KR. CHHETRY <b>Versus</b> THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR. B BARUAH MS. R R BARUAH MS S HASNU MR. C BARUAH	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA SC, I O C



26	<a href="#">WP(C)/3187/2022</a> FIXED	FORCE NO. 175130032 CONSTABLE (GD) MOINUDDIN AHMED <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	ASSTT.S.G.I.
27	<a href="#">WP(C)/217/2023</a> FIXED	RAJIB ROY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J KALITA MS. S. KAR	SC, FOREST
28	<a href="#">WP(C)/1349/2023</a> FIXED	ANJAN KUMAR DAS <b>Versus</b> LIFE INSURANCE CORPORATION OF INDIA AND 3 ORS (K)	MR A SHARMA	MR S NATH SC, LIC
29	<a href="#">WP(C)/1350/2023</a> FIXED	DHRUBAJYOTI DEB <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA	GA, ASSAM
30	<a href="#">WP(C)/3433/2023</a> B/O	MIACHAND ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 17/09/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
10)	J SHARMA	17-09-2024	To	04-10-2024
11)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
12)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024
13)	MR D K DAS	16-09-2024	To	27-09-2024
14)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
15)	MR. D KAKOTI	11-09-2024	To	17-09-2024



# *The Gauhati High Court, At Guwahati*

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[ DAILY CAUSE LIST ]

[ FOR TUESDAY, THE 17<sup>TH</sup> DAY OF SEPTEMBER, 2024 ]

[AT 2:00 PM]

**BEFORE**

**HON'BLE MR. JUSTICE KAUSHIK GOSWAMI**

[COURT NO: 27]

**[ COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE AIZAWL BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING**

## **ORDERS**

- |    |                             |   |  |                           |
|----|-----------------------------|---|--|---------------------------|
| 1. | BAIL APPLN 70/2024<br>FIXED | HMINGTHANSANGA R/B CHANCHINMAWIA<br><b>VERSUS</b><br>THE STATE OF MIZORAM | MR LALCHHANLIANA<br>KHIANGTE<br>MR. VANLALFELA<br>MS C LALPEKHLUI<br>VANLALSAWMI | P.P./ADDL. PP,<br>MIZORAM |
|----|-----------------------------|---|--|---------------------------|